

ORISSA HIGH COURT

FILING REPORT AS ON :18/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/29170/2025	AKSHAYA KAR @ TUTU VS STATE OF ODISHA	MAHES DAS VS	AUL /261 /2025 () //	
2	D-BLAPL/29171/2025	SANJIB KUMAR MISHRA VS STATE OF ODISHA	ASWINI KUMAR SAHOO VS	SAINTALA /315 /2025 () //	
3	D-BLAPL/29180/2025	BIJU SETH VS STATE OF ODISHA	TRILOCHAN NANDA VS	BOLANGIR TOWN /268 /2025 () //	
4	D-BLAPL/29184/2025	RAMESH S VS STATE OF ODISHA	MANGU NANDY VS	KORAPUT GRPS /27 /2025 () //	
5	D-BLAPL/29190/2025	CHAITAN @ CHAITANYA BANUA VS STATE OF ODISHA	DHANANJAYA MUND VS	JAIPATNA /174 /2025 () //	
6	D-BLAPL/29191/2025	RADHIKA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KORAPUT GRPS /18 /2025 () //	
7	D-BLAPL/29192/2025	GULAM KULDI VS STATE OF ODISHA	RAKESH BEHERA VS	PARJANG /425 /2025 () //	
8	D-BLAPL/29201/2025	ARUN DAS VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	AMBABHONA /215 /2023 () //	
9	D-BLAPL/29203/2025	RANJIT @ ITUN SAHU @ RANAJIT SAHU VS STATE OF ODISHA	SITIKANT MISHRA VS	KANTAMAL /76 /2025 () //	
10	D-BLAPL/29204/2025	GUGULU @ ASHUTOSH @ ASUTOSH PATTANAİK VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	DHAULI PS /138 /2025 () //	
11	D-BLAPL/29205/2025	MANOJ KUMAR MAJHI VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	GUDARI /31 /2025 () //	

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12	D-BLAPL/29207/2025	BASANTA KUMAR BEHERA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KHAIRA /193 /2025 () //	
13	D-BLAPL/29213/2025	KAHARA @ BISWANATH BEHERA VS STATE OF ODISHA	SMRUTI RANJAN DASH VS	NIALI /65 /2024 () //	
14	D-BLAPL/29214/2025	RASHMI RANJAN SETHI @ RANJU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	AUL /35 /2022 () //	
15	D-BLAPL/29216/2025	SITANSU SEKHAR SWAIN VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	KABISURYANAGAR /530 /2025 () //	
16	D-BLAPL/29221/2025	MANGULU MAJHI VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	PADMAPUR /20 /2025 () //	
17	D-BLAPL/29229/2025	SAROJ KUMAR MALIK @ BHAJAN VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	NEMALO /29 /2024 () //	
18	D-BLAPL/29230/2025	SHAIK @ SK.ZAKIR VS STATE OF ODISHA	ASHOK KUMAR DAS VS	BERHAMPUR TOWN /307 /2025 () //	
19	D-BLAPL/29231/2025	BHOBANA JENA @ BHUBANA JENA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	INFOCITY PS /420 /2025 () //	
20	D-BLAPL/29235/2025	BIREN DAS @ BULA VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	ANGUL TOWN /628 /2025 () //	
21	D-BLAPL/29239/2025	DINESH KHANDELWAL VS STATE OF ODISHA	AMIT KUMAR PATRA VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK /100 /2024 () //	
22	D-BLAPL/29240/2025	ABHIJIT @ JITU @ ABHIJEET TAKRI VS STATE OF ODISHA	AMIT KUMAR SAHU VS	PAPADAHANDI /21 /2025 () //	
23	D-BLAPL/29242/2025	ISWAR @ ISHWAR DIARI	AMIT KUMAR SAHU	BOIPARIGUDA /72 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/29248/2025	RAMAKANTA SAHOO @ KANHA	BIJAY KUMAR BEHERA	LINGARAJ P.S. /25 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/29249/2025	ANIL DIGAL	BIJAY KUMAR BEHERA	LAXMISAGAR P.S. /319 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/29250/2025	BISHAL BISWAL	BIJAY KUMAR BEHERA	PAHALA /80 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/29251/2025	BALARAM BEHERA @ BALIA	BIJAY KUMAR BEHERA	PAHALA /80 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/29252/2025	SANSARI SAHOO @ BEHERA	BIJAY KUMAR BEHERA	KHANDAGIRI P.S. /768 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/29253/2025	NABIN MAHANTA	SOUMYA RANJAN DAS	BARKOTE /120 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/29255/2025	GADILAL SETH @ GADILAL SET	SURYAKANTA DWIBEDI	LARAMBA /168 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/29260/2025	BHOLE GOSWAMI	SUBODH KUMAR MOHANTY	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/29263/2025	BISWANATH JENA	SANJAYA KUMAR PANIGRAHI	AGARAPADA /120 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/29272/2025	KISHORE KHARA	RAJIB LOCHAN PATNAIK	RAYAGADA G.R.P. /3 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/29279/2025	NILAMADHAB BADATYA	JUGALA KISHORE PANDA	PATTAPUR (DIGAPAHANDI) /380 /2022	
		VS	VS	()	

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35	D-BLAPL/29280/2025	STATE OF ODISHA MD. ASPAK VS	MOHAMMED RIAZ VS	// KORAPUT TOWN /140 /2020 ()	
36	D-BLAPL/29283/2025	STATE OF ODISHA PURNA CHANDRA SWAIN VS	ANIRUDHA DAS VS	// //0 ()	
37	D-BLAPL/29294/2025	STATE OF ODISHA TUSHAR KAPUR SUNA VS	DURGAPRASAD SANGRAMJIT MALLICK VS	// TITILAGARH /26 /2025 ()	AOD20240000510C202500017
38	D-CMAPL/38976/2025	STATE OF OSISHA SHRI SHRI GOPAL JEW NANDA KISHORE DEB.PURI VS	PRONOY MOHANTY VS	// // ()	
39	D-CMP/38977/2025	LAXMI NARAYAN KHUNTIA HAZARA BIBI VS	DIGAMBAR SETHI VS	// // ()	
40	D-CMP/39005/2025	SK. ASHARUL HAQUE NANDA BHUYAN @ NANDA KISHOR BHUYAN VS	GHANASHYAM DASH VS	// // ()	AOD20240000821C202500025
41	D-CMP/39064/2025	BISWANATH BHUYAN P. HANUMANTA RAO VS	BASUDEV MISHRA VS	// // ()	
42	D-CMP/39119/2025	KAMARAPU HEMABATI @ HEMA AKHAYA KUMAR PRADHAN VS	PRANAB KUMAR SAMANTRAY VS	// // ()	
43	D-CONTC/38999/2025	BIJAY KUMAR PRADHAN BUDHURAM DHAN VS	ADV VS	// // ()	AOD20250000180C202500162
44	D-CONTC/39002/2025	USHA PADHI, PRINCIPAL SECRETARY COMMERCE AND TRANSPORT DEPTT. RASHMI RANJAN PATRA VS	ADV VS	// // ()	AOD20250000180C202500163
45	D-CONTC/39004/2025	DR. RAMESH CH SAHU, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER,BALANGIR NIRANJAN JENA VS	ADV VS	// // ()	AOR20220001535C202500181
		GIRISH S.N SECRETARY PANCHAYATI RAJ AND DRINKING WATER DEPTT.		//	

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46	D-CONTC/39006/2025	KUNAL KANTA SAHU VS SATYANANDA BEHERA,DEPUTY DIRECTOR OF TEXTILES,SONEPUR	SAROJ KUMAR PADHY VS	// ()	
47	D-CONTC/39012/2025	RAMA CHANDRA PARIDA VS BIRENDRA KORKARA,OAS	ADV. VS	// ()	
48	D-CONTC/39041/2025	BIDYUTLATA DASH VS ASWATHI S,IAS	Atul Tripathy VS	// ()	AOD20240000618C202500126
49	D-CONTC/39055/2025	SADASIBA SWAIN VS SWATI MISHRA,REGISTRAR,UTKAL UNIVERSITY,BBSR,KHORDHA	SUJATA JENA VS	// ()	
50	D-CONTC/39056/2025	AJAYA KUMAR RAY VS SHALINI PANDIT,COMM-CUM-SECRETARY,SCHOOLS AND MASS EDUCATION DEPT.,BSBR,KHURDA	PRADEEP KUMAR MAHAPATRA VS	// ()	
51	D-CONTC/39057/2025	SANDHYARANI PATTNAIK VS NILAKANTHA MISHRA,DIRECTOR OF PUBLIC HEALTH,BBSR,ODISHA	ADV. VS	// ()	
52	D-CONTC/39068/2025	J.KAMALA RAO VS MANOJ KUMAR SWAIN,JOINT COMMISSIONER,BDA,BBSR	RAJKISHORE SAHOO VS	// ()	
53	D-CONTC/39105/2025	ALEKHA CHANDRA PATRA VS GIRISH S.N,IAS	ADV. VS	// ()	
54	D-CONTC/39106/2025	KUSHADWAJA SAHOO VS ANU GARG,IAS	ADV. VS	// ()	
55	D-CONTC/39110/2025	LOKANATH BEHERA VS ANU GARG,IAS	ADV. VS	// ()	
56	D-CONTC/39111/2025	BIGYAN CHANDRA SAHOO VS ANU GARG,IAS	ADV. VS	// ()	
57	D-CONTC/39114/2025	HEENA KUMARI NAIK	ADV.	//	

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		VS	VS	()	
58	D-CONTC/39117/2025	ANU GARG,IAS CHINTAMANI SAHOO	ADV.	//	
		VS	VS	()	
59	D-CRLA/29194/2025	ANU GARG,IAS SOURINDRI HANS	SOUGAT DASH	//	AOD20240000012C202500207
		VS	VS	()	
60	D-CRLA/29222/2025	STATE OF ODISHA LAXMI MAJHI	SUSHANTA KUMAR JOSHI	//	
		VS	VS	()	
61	D-CRLA/29256/2025	STATE OF ODISHA MEGHUA @ PARESH MALLIK	ASWINI KUMAR KARMI	//	AOR20220001379C202500001
		VS	VS	()	
62	D-CRLA/29271/2025	STATE OF ODISHA ABHIJIT SINGH	SUSANTA KUMAR NAYAK	//	
		VS	VS	()	
63	D-CRLA/29276/2025	STATE OF ODISHA SHANTILATA MALLICK	RAMAKANTA PRADHAN	//	
		VS	VS	()	
64	D-CRLA/29277/2025	STATE OF ODISHA SUJAN SENAPATI	SASMITA NANDA	//	
		VS	VS	()	
65	D-CRLA/29278/2025	STATE OF ODISHA LOKNATH PRASAD	MANORANJAN MISHRA	//	
		VS	VS	()	
66	D-CRLMC/29172/2025	STATE OF ODISHA PRASANTA SANDHA	SITARAM SATAPATHY	//	
		VS	VS	()	
67	D-CRLMC/29173/2025 CRLMC/3829/2025	STATE OF ODISHA DR.RABINDRA KUMAR JENA	PRATEIK PARIJA	//	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
68	D-CRLMC/29175/2025	SURIYAKANTA PATI	PRIYA RANJAN SINGH	//	
		VS	VS	()	

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69	D-CRLMC/29186/2025	STATE OF ODISHA BASANTA KUMAR CHOUDHRY VS	ARUN KUMAR BEHERA VS	// // ()	AOR20220003422C202500103
70	D-CRLMC/29187/2025	STATE OF ODISHA MADHABANANDA NAYAK VS	SUBRAT KUMAR NAYAK VS	// //0 ()	
71	D-CRLMC/29200/2025	STATE OF ODISHA KUMAR SAHU VS	SUSANTA KUMAR BARAL VS	// KODALA /473 /2023 ()	AOR20220001297C202500255
72	D-CRLMC/29202/2025	STATE OF ODISHA SUDAM CHARAN ROUT VS	SEKH ZAKIR HUSSAIN VS	// BHUBAN /501 /2024 ()	
73	D-CRLMC/29211/2025	STATE OF ODISHA JAGA@ JAGANNATHA NAYAK @ JAGANNATH VS	KULDEEP MOHANTY VS	// SECTOR-3 /153 /2018 ()	AOD20240000012C202500206
74	D-CRLMC/29220/2025	STATE OF ODISHA BISWA RANJAN BEHERA VS	LALIT KUMAR MAHARANA VS	// //0 ()	
75	D-CRLMC/29223/2025	STATE OF ODISHA SHANKAR MALIK VS	SUSANTA KUMAR TRIPATHY VS	// GHATAGAON /156 /2022 ()	
76	D-CRLMC/29234/2025	STATE OF ODISHA DEBAR SAHU @ DEBAR KUMAR SAHU VS	AMIT KUMAR NATH VS	// CHHENDIPADA /202 /2018 ()	
77	D-CRLMC/29245/2025	STATE OF ODISHA SESHADEV DAS @ SESHADASH VS	BIBHUTI RANJAN MOHANTY VS	// MANAMUNDA /4 /2019 ()	
78	D-CRLMC/29254/2025	STATE OF ODISHA PRIYADARSHI BARAL VS	BISHNU PRASAD RATH VS	// BADAGODA P.S. /28 /2020 ()	
79	D-CRLMC/29273/2025	STATE OF ODISHA SANGEETA NARULA VS KUMAR DEEPAK NARULA	SAILAZA NANDAN DAS VS	// AIR FIELD P.S. /141 /2014 () //	

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80	D-CRLMC/29284/2025	SK. MONTU HOQUE VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BINIKA /416 /2024 () //	
81	D-CRLMC/29287/2025	RUPESH KUMAR PRADHAN VS STATE OF ODISHA	RAMDAS ACHARY VS	G.UDAYAGIRI /49 /2004 () //	
82	D-CRLMC/29292/2025	SURESH MINZ VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	RAJGANGPUR /128 /2017 () //	
83	D-CRLMP/29168/2025	PRATIMA NAIK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA VS	// () //	AOR20220003528C202500009
84	D-CRLMP/29174/2025	BENUDHAR SINGHA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	//0 () //	
85	D-CRLMP/29177/2025	RAHUL SABAT VS STATE OF ODISHA	SARADA DASH VS	//0 () //	
86	D-CRLMP/29265/2025	SUJATA PANY VS STATE OF ODISHA	SATYA RANJAN MULIA VS	//0 () //	
87	D-CRLMP/29267/2025	SRIKANT KUMAR DASH VS STATE OF ODISHA	SUSANTA KUMAR NAYAK VS	//0 () //	
88	D-CRLMP/29268/2025	SURESH KUMAR BISWAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 () //	
89	D-CRLMP/29274/2025	HASIDA BEGUM VS EMRAN KHAN	ANURAG PATI VS	//0 () //	
90	D-CRLMP/29275/2025	DIPTIMAYEE BARIK VS STATE OF ODISHA	ASISH MISHRA VS	//0 () //	
91	D-CRLREV/29166/2025	PANDAB SAHOO	ANIRUDHA DAS	PARJANG /176 /2023	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLREV/29196/2025	ATISH RANJAN ROUT	KAPILA CHARAN NAYAK	SAHID NAGAR P.S. /436 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLREV/29224/2025	SUNDERLAL NAG @ NEPAL	MANORANJAN PADHY	JEYPORE SADAR /127 /2024	AOD20220003086C202500139
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLREV/29290/2025	SUDEI MAHAPATRA @ SUDHAKAR MAHAPATRA	KABIRAJ PRADHAN	TANGI (KHURDA) /202 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-EXP/39046/2025	DIPTIMAYEE SETHY	ASISH KUMAR RAY	//	AOD20230000467C202500028
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-LAA/38924/2025	SUPERINTENDING ENGINEER OF BHUBANESWAR	SABITA BANJAN PATTNAIK,A.G.A	//	LOD20240000172C202500383
		VS	VS	()	
		BHIMSEN TETE		//	
97	D-LAA/38925/2025	SUPERINTENDING ENGINEER, BBSR R AND B DIVISION	KABIRAJ PRADHAN PATTNAIK,A.G.A	//	LOD20240000194C202500396
		VS	VS	()	
		KALPATARU BEHERA		//	
98	D-LAA/38926/2025	SUPERINTENDING ENGINEER OF BHUBANESWAR	SABITA BANJAN PATTNAIK,A.G.A	//	LOD20240000200C202500402
		VS	VS	()	
		RAMA CHANDRA BEHERA		//	
99	D-MACA/38935/2025	ASMA BIBI	PRADEEP KUMAR MISHRA	//	
		VS	VS	()	
		RABINARAYAN DAS		//	
100	D-MACA/38939/2025	PUSPALATA PANDA	PRADEEP KUMAR MISHRA	//	
		VS	VS	()	
		MADHUSMITA SWAIN		//	
101	D-MACA/39060/2025	M/S. ORIENTAL INSURANCE CO.LTD., BALASORE	SOMNATH ROY	//	
		VS	VS	()	
		SWAPNA PAL		//	
102	D-RPFAM/39127/2025	DR. NIHAR RANJAN PATRA	DEBA KUMAR RATH	//	
		VS	VS	()	

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103	D-RSA/39020/2025	ADAYASA PATRA DEEPAK MOHANTA VS CHITTARANJAN MOHANTY	PRASANTA KUMAR SATAPATHY VS	// // 0 //	
104	D-TRP(C)/38949/2025	BIKASH RANJAN SAHOO VS ANITA SAHOO	SUBASH CHANDRA PRADHAN VS	// 0 //	
105	D-TRPCRL/29178/2025	CHANCHALA SAHOO VS ANITA SAHOO	SUBASH CHANDRA PRADHAN VS	//0 0 //	
106	D-TRPCRL/29266/2025	JITENDRA KUMAR MOHAPATRA VS PUSPALATA PARIDA	DURGA PRASAD JENA VS	//0 0 //	
107	D-WA/38920/2025	STATE OF ODISHA VS SMARANIKA RAY	SASWAT DAS,A.G.A VS	// 0 //	LOD20240000194C202500397
108	D-WA/38997/2025	STATE OF ODISHA VS ARATI RAY	AISHWARYA DASH,A.S.C VS	// 0 //	LOD20240000172C202500384
109	D-WA/39007/2025	RANJAN KUMAR SAHU VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //	
110	D-WA/39024/2025	M/S. UTKAL METALLICS LTD.,ROURKELA VS STATE OF ODISHA	SANWAL TIBREWAL VS	// 0 //	
111	D-WP(C)/38913/2025 WP(C)/26494/2025	ALEKH SAMAL VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// 0 //	
112	D-WP(C)/38914/2025	SAKUNTALA MAHARANA VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// 0 //	
113	D-WP(C)/38915/2025	KABRIBAHAL GRAM PANCHAYAT LEVEL FEDERATION VS SAMBALPUR VS STATE OF ODISHA	SUBASH CHANDRA PRADHAN VS	// 0 //	

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114	D-WP(C)/38916/2025	DEBENDRA KUMAR ACHARYA VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //	
115	D-WP(C)/38917/2025	LAXMI NARAYAN RICE MILLS, KENDUJHAR VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// 0 //	
116	D-WP(C)/38918/2025	BLOCK STHARIYA MISSION SHAKTI MAHASANGH, VS STATE OF ODISHA	UBNADUKHUNOLIBLOCK, NABARANGPUR VS	// 0 //	
117	D-WP(C)/38919/2025 WP(C)/26504/2025	KRUSHNA CHANDRA BARIK VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //	
118	D-WP(C)/38921/2025	BLOCK LEVEL FEDERATION, PATRAPUR, GANJAM VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
119	D-WP(C)/38922/2025	ALEKHA CHANDRA MALLICK VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	// 0 //	
120	D-WP(C)/38923/2025	BLOCK STARIYA MISSION SHAKTI MAHASANGHA, VS STATE OF ODISHA	NABARANGPUR SUBHADUTTA ROUTRAY VS	// 0 //	
121	D-WP(C)/38927/2025	TIKINA SAHOO VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //	AOR20240000732C202500038
122	D-WP(C)/38928/2025	CHELIDANGRI GRAM PANCHAYAT LEVEL FEDERATION, VS STATE OF ODISHA	SOHNIBATANGRUTRAY VS	// 0 //	
123	D-WP(C)/38929/2025	THAKURA TUDU VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202500122
124	D-WP(C)/38930/2025	KANKHINDA GRAM PANCHAYAT LEVEL FEDERATION, VS STATE OF ODISHA	SOHNIBATANGRUTRAY VS	// 0 //	
125	D-WP(C)/38931/2025	PRIYANATH PATTANAIK	SWAPNIL ROY	//	AOR20220001600C202500123

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		VS	VS	()	
126	D-WP(C)/38932/2025	STATE OF ODISHA BISHNUPRIYA PANIGRAHI	KABIR KUMAR JENA	//	AOD20240000733C202500016
		VS	VS	()	
127	D-WP(C)/38933/2025	STATE OF ODISHA SUBIT DAS	DEBASISH SAMAL	//	
		VS	VS	()	
128	D-WP(C)/38934/2025	REETUPURNA BEHERA BLOCK LEVEL FEDERATION, SHERAGADA, GANJAM	SUBHADUTTA ROUTRAY	//	
		VS	VS	()	
129	D-WP(C)/38936/2025	STATE OF ODISHA BUDHADEV SWAIN	SUBHADUTTA ROUTRAY	//	
		VS	VS	()	
130	D-WP(C)/38937/2025	STATE OF ODISHA BRAJA KISHORE PATRA	PRAKASH KUMAR MISHRA	//	
		VS	VS	()	
131	D-WP(C)/38938/2025	STATE OF ODISHA SAMBHUNATH SAHOO	SARAT CHANDRA MEKAP	//	
		VS	VS	()	
132	D-WP(C)/38940/2025	THE COLLECTOR, BALASORE DR.CHINTAMANI JENA	SUBASH CHANDRA PRADHAN	//	
		VS	VS	()	
133	D-WP(C)/38941/2025	GOVT OF ODISHA PRASANTA KUMAR SWAIN	SAMVIT MOHANTY	//	
		VS	VS	()	
134	D-WP(C)/38942/2025	STATE OF ODISHA GAJENDRANATH GIRI	SUSHANTA KUMAR MISHRA	//	
		VS	VS	()	
135	D-WP(C)/38943/2025	STATE OF ORISSA SANGITA LENKA	AMITAV TRIPATHY	//	
		VS	VS	()	
136	D-WP(C)/38944/2025	STATE OF ODISHA PUJA KANHAR	AMITAV TRIPATHY	//	
		VS	VS	()	

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137	D-WP(C)/38945/2025 WP(C)/26506/2025	STATE OF ODISHA PURNA CHANDRA DAS VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// // 0	
138	D-WP(C)/38946/2025	RASMITA ACHARYA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// // 0	
139	D-WP(C)/38947/2025	BHARAT KUMAR NAIK VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// // 0	
140	D-WP(C)/38948/2025	NIRUPAMA PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	// // 0	
141	D-WP(C)/38950/2025	BASANTI PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	// // 0	
142	D-WP(C)/38951/2025	TOHARA GPLF, NABARANGPUR VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// // 0	
143	D-WP(C)/38952/2025	GRAMA PANCHAYAT STRARIA MAHASANGHA, SARAIPADA VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// // 0	
144	D-WP(C)/38953/2025 WP(C)/26515/2025	KUNI PATRA VS STATE OF ODISHA	PRABIN DAS VS	// // 0	
145	D-WP(C)/38954/2025	GRAMA PANCHAYAT STARIA MAHASANGHA, TILAIKOTIA VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// // 0	
146	D-WP(C)/38955/2025	GANESWAR MISHRA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// // 0	
147	D-WP(C)/38956/2025	KHUNTAMAL GRAMA PANCHAYAT STARIA MAHASANGHA, SARAIPADA VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// // 0	

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148	D-WP(C)/38957/2025	SAHASAPUR GRAMA PANCHAYAT STRARIA MAHASANGA, BHATARSINGGAJAN MAHARATHA VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS STATE OF ODISHA	// 0 //	
149	D-WP(C)/38958/2025	LAIKERA GRAMA PANCHAYAT STARIA MAHASANGA, BHATARSINGGAJAN MAHARATHA VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS STATE OF ODISHA	// 0 //	
150	D-WP(C)/38959/2025	MURSID KHAN VS STATE OF ODISHA	SITANSU MOHAN SINGH VS STATE OF ODISHA	// 0 //	
151	D-WP(C)/38960/2025	GRAMA PANCHAYAT STARIA MAHASANGA, BHATARSINGGAJAN MAHARATHA VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS STATE OF ODISHA	// 0 //	
152	D-WP(C)/38961/2025	NIROJ RANJAN MISHRA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS STATE OF ODISHA	// 0 //	
153	D-WP(C)/38962/2025	SEMALA GPLF, NABARANGPUR VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS STATE OF ODISHA	// 0 //	
154	D-WP(C)/38963/2025	BURJA G.P.L.F., NABARANGPUR VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS STATE OF ODISHA	// 0 //	
155	D-WP(C)/38964/2025	MANAS KUMAR SINGH VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS STATE OF ODISHA	// 0 //	
156	D-WP(C)/38965/2025	SAKTI SIKHA ZILLA STARIYA MAHASANGHA, NABARANGPUR VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS STATE OF ODISHA	// 0 //	
157	D-WP(C)/38966/2025	RANJIT BEHERA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS STATE OF ODISHA	// 0 //	
158	D-WP(C)/38967/2025	KURSI G.P.L.F., NABARANGPUR VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS STATE OF ODISHA	// 0 //	
159	D-WP(C)/38968/2025	BADABARADI GPLF, NABARANGAPUR VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS STATE OF ODISHA	// 0 //	

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		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/38969/2025	KUNAL PANDEY	SIDDHARTH PRASAD MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
161	D-WP(C)/38970/2025	PAKELPADA GRAMA PANCHAYAT STARIYA MAHASANGHA, JHARSUGUDA MAHARATHA	BISWAJIT JANA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/38971/2025	KULEMURA GRAMA PANCHAYAT STARIA SANGHABHARATI, JHARSUGUDA MAHARATHA	BISWAJIT JANA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/38972/2025	NILENDRI CHARAN SAHOO	SITANSU MOHAN SINGH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
164	D-WP(C)/38973/2025	GRAMA PANCHAYAT STARIA MAHASANGHA, JHARSUGUDA MAHARATHA	BISWAJIT JANA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
165	D-WP(C)/38974/2025	GRAMA PANCHAYAT STARIA MAHASANGA,, BABUBHARATI, JHARSUGUDA MAHARATHA	BISWAJIT JANA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/38975/2025	SOUDAMINI NAYAK	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/38978/2025	NIKTIMAL GRAMA PANCHAYAT STARIA MAHASANGHA, JHARSUGUDA MAHARATHA	BISWAJIT JANA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-WP(C)/38979/2025	G.VENKATA RAO DORA	RAMAKRISHAN NAIK	//	
		VS	VS	0	
		STATE TRANSPORER AUTHORITY ODISHA CUTTACK		//	
169	D-WP(C)/38980/2025	AKSHAYA KUMAR MOHANTY	AKSHAYA KUMAR JENA	//	
		VS	VS	0	
		THE DEPUTY REGISTRAR OF CO OPERATIVE SOCIETIES, DHENKANAL DIVISION, DHENKANAL		//	
170	D-WP(C)/38981/2025	JAYAKRUSHNA BEHERA	RAICHARAN MOHAPATRA	//	
	WP(C)/26495/2025	VS	VS	0	

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171	D-WP(C)/38982/2025	TAHASILDAR, SADAR, CUTTACK SADANANDA SAHOO VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// // 0 //	
172	D-WP(C)/38983/2025	SURATHA ROUT VS THE COLLECTOR-CUM-DISTRICT MAGISTRATE, JAGATSINGHPUR	JAJATI KISHORE MOHANTY VS	// 0 //	
173	D-WP(C)/38984/2025	SANTILATA NAYAK VS STATE OF ODISHA	AKSHAYA KUMAR NAYAK VS	// 0 //	
174	D-WP(C)/38985/2025	SUBASH CHANDRA PANDA VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
175	D-WP(C)/38986/2025	SHYAM SUNDAR MOHANTY VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //	
176	D-WP(C)/38987/2025	AMRUTA BEWA VS THE COLLECTOR AND DISTRICT MAGISTRATE, KALAHANDI	DHANANJAYA MUND VS	// 0 //	
177	D-WP(C)/38988/2025	DEBENDRA NATH JENA VS STATE OF ODISHA	NRUSINGH CH. ROUT VS	// 0 //	
178	D-WP(C)/38989/2025	ANITA ROUTRAY VS STATE OF ODISHA	NRUSINGH CH. ROUT VS	// 0 //	
179	D-WP(C)/38990/2025	NALIPADA ARJUNPUR PANCHAYAT LEVEL FEDERATION, KHAMRABARA VS STATE OF ODISHA	TINKU KUMAR MOHANTY VS	// 0 //	
180	D-WP(C)/38991/2025	SREE SHAKTI MAHASANGHA OF PIPPALMADHAB GRAM PANCHAYAT, JAGATSINGHPUR VS STATE OF ODISHA	PRASANTA KUMAR PANDEY VS	// 0 //	
181	D-WP(C)/38992/2025	CHHABINDRA KUMAR PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //	

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182	D-WP(C)/38993/2025	SIDHESWAR BHOI VS PROJECT DIRECTOR, NHAI/PIU	DILIP KUMAR SAHU VS	// ()	AOR20220001727C202500106
183	D-WP(C)/38994/2025	M/S MAA TARINI RICE MILL VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// ()	AOD20240000306C202500128
184	D-WP(C)/38995/2025	NARAYAN BAG VS PRINCIPAL VEER SURENDRA SAI MEDICAL COLLEGE	MANAS PATI VS	// ()	AOR20220001535C202500180
185	D-WP(C)/38996/2025	SURJIT BAHADUR BISWAKARMA VS STATE OF ODISHA	KAILASH CHANDRA MISHRA VS	// ()	AOR20230000698C202500014
186	D-WP(C)/38998/2025	PRAMILA SAHU VS STATE OF ODISHA	NIRANJAN LENKA VS	// ()	
187	D-WP(C)/39000/2025	M/S. S.I.S. INDIA LTD., KHORDHA VS REGIONAL LABOUR COMMISSIONER(C), SUNDARGARH	SANJAT DAS VS	// ()	
188	D-WP(C)/39001/2025	JAMBESWARA SAHOO VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// ()	
189	D-WP(C)/39003/2025	PRAHALLAD KUMAR SAHU VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// ()	
190	D-WP(C)/39008/2025	M/S. S.I.S. INDIA LTD., CUTTACK VS REGIONAL LABOUR COMMISSIONER (C) AND AUTHORITY, KHORDHA	SANJAT DAS VS	// ()	
191	D-WP(C)/39009/2025	KAILASH CHANDRA SAHOO VS COLLECTOR CUM DIST.MAGISTRATE,KENDRAPARA	RANJIT MOHANTY VS	// ()	
192	D-WP(C)/39010/2025	RESMA MANIK VS THE MANAGEMENT, AXIS BANK LTD., MUMBAI	ATMAJIT MANMITH DAS VS	// ()	
193	D-WP(C)/39011/2025	M/S. S.I.S. INDIA LTD., CUTTACK	SANJAT DAS	//	

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		VS	VS	0	
194	D-WP(C)/39013/2025	REGIONAL LABOUR COMMISSIONER (C) AND AUTHORITY, SUNDARGARH MANOJ KUMAR POTHAL	VS PRADEEP KUMAR PANDA	// //	
		VS	VS	0	
195	D-WP(C)/39014/2025	STATE OF ODISHA CHHAPADA GRAM PANCHAYAT LEVEL FEDERATION	VS KSHYAMA KUMAR PANDEY	// //	
		VS	VS	0	
196	D-WP(C)/39015/2025	STATE OF ODISHA BALABHADRA PRUSTY	VS DEBASIS SAHOO	// //	
		VS	VS	0	
197	D-WP(C)/39016/2025	UNION OF INDIA RADHANGA MAHASANGHA OF RADHANGA GRAMPANCHAYAT LEVEL FEDERATION, JAGAT	VS SUKANTA KUMAR MISHRA	// //	
		VS	VS	0	
198	D-WP(C)/39017/2025	STATE OF ODISHA RAGHUNATH BARIK	VS SUKANTA KUMAR MISHRA	// //	
		VS	VS	0	
199	D-WP(C)/39018/2025	STATE OF ODISHA ERADANGA GRAM PANCHAYAT LEVEL FEDERATION	VS KSHYAMA KUMAR PANDEY	// //	
		VS	VS	0	
200	D-WP(C)/39019/2025	STATE OF ODISHA PRASANA KUMAR SAHOO	VS SANGRAM JENA	// //	
		VS	VS	0	
201	D-WP(C)/39021/2025	STATE OF ODISHA PRASANNA KUMAR NAYAK	VS NIRANJAN LENKA	// //	
		VS	VS	0	
202	D-WP(C)/39022/2025	STATE OF ODISHA M/S JAYADURGA CHEMICALS, KHORDHA	VS ASHOK KUMAR DAS	// //	
		VS	VS	0	
203	D-WP(C)/39023/2025	ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION (IDCO), KHORDHA BHIKA NANDA	VS JAYADEBA BEHERA	// //	
		VS	VS	0	
204	D-WP(C)/39025/2025	STATE OF ODISHA CONCORD INFRA PROJECTS PVT. LTD., KHURDA	VS PRASANTA KUMAR NANDA	// //	
	WP(C)/26521/2025	VS	VS	0	

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205	D-WP(C)/39026/2025	STATE OF ODISHA ROHIT KUMAR ORAM VS	MANORANJAN PADHI VS	// // 0	
206	D-WP(C)/39027/2025	STATE OF ODISHA SRIBATSA KUMAR JENAMANI VS	SAIBRATA RATH VS	// // 0	
207	D-WP(C)/39028/2025	STATE OF ODISHA BHIMASENA KAR VS	BIJAYA KUMAR ROUTRAY VS	// // 0	
208	D-WP(C)/39029/2025	THE COMMISSIONER OF ENDOWMENT BBSR ODISHA BIRENDRA KUMAR GIRI VS	MANORANJAN PADHI VS	// // 0	
209	D-WP(C)/39030/2025	STATE OF ODISHA AMBIKA SARKAR SAHU VS	BIGYAN KUMAR SHARMA VS	// // 0	
210	D-WP(C)/39031/2025	ODISHA PUBLIC SERVICE COMMISSION, CUTTACK NITAI JENA @ NITYA NANDA JENA VS	NIROD KUMAR SAHU VS	// // 0	
211	D-WP(C)/39032/2025	STATE OF ODISHA M/S. VARSHA CONSTRUCTION, RAIPUR VS	NILAKANTHA JUJHARSINGH VS	// // 0	
212	D-WP(C)/39033/2025	STATE OF ODISHA MANAS KUMAR PATTNAIK VS	ACHYUTANANDA PATTANAIK VS	// // 0	
213	D-WP(C)/39034/2025	STATE OF ODISHA BABUL KUMAR JENA VS	DEEPAK KU SAHOO VS	// // 0	
214	D-WP(C)/39035/2025	STATE OF ODISHA RISHABH MISHRA VS	CHITRASEN PARIDA VS	// // 0	AOR20220001432C202500036
215	D-WP(C)/39036/2025	CENTRAL BOARD OF DIRECT TAXES, CBDT KALINGA SERVICE VS	Atul Tripathy VS	// // 0	AOD20240000618C202500125
		STATE OF ODISHA		//	

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216	D-WP(C)/39037/2025	AKSHAYA KUMAR DALAI VS STATE OF ODISHA	Dilip Kumar Sahu VS	// 0 //	AOR20220001727C202500107
217	D-WP(C)/39038/2025	SATYABATI NAYAK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
218	D-WP(C)/39039/2025	PANA MAJHI VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //	
219	D-WP(C)/39040/2025	LAXMIPRIYA SAMAL VS UNION OF INDIA	SUKANTA KUMAR DALAI VS	// 0 //	AOD20240000306C202500129
220	D-WP(C)/39042/2025	PIRIJIPUR GRAM PANCHAYAT SANGHA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //	AOR20220001662C202500158
221	D-WP(C)/39043/2025	PRAMILA SWAIN VS STATE OF ODISHA	Dilip Kumar Sahu VS	// 0 //	AOR20220001727C202500108
222	D-WP(C)/39044/2025	JM BUXI PORTS AND LOGISTICS PVT.LTD, MAHARAJGARH VS PARADIP PORT AUTHORITY	ABHIRAM SWATA PANIGRAHI VS	// 0 //	
223	D-WP(C)/39045/2025	DHIRENDRA KUMAR BARIK VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
224	D-WP(C)/39047/2025	SK.MATLUB ALI VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// 0 //	
225	D-WP(C)/39048/2025	KANCHAN PANDI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
226	D-WP(C)/39049/2025	BHAGYA RABI PADHI VS CHIEF EXECUTIVE OFFICER, ASKA COOPERATIVE CENTRAL BANK LTD.,GANJAM	SHAKTI DATTA TRIPATHY VS	// 0 //	
227	D-WP(C)/39050/2025	SHISHIR KUMAR PATRA	KUNAL KUMAR SWAIN	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/39051/2025	SIDDHESWAR COLLEGE OF PHARMACEUTICAL SCIENCES, Bhubaneswar	ENDEU BHASKOR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/39052/2025	NITYARANJAN NAYAK	SAILABALA JENA	//	
		VS	VS	0	
		THE BRANCH MANAGER UCO BANK, JAJPUR		//	
230	D-WP(C)/39053/2025	M/S DASH SUPPLIES, BBSR	SAILAZA NANDAN DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/39054/2025	PRAMILA DAS	SUBHENDU KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/39058/2025	JYOTI MAA TARINI PANCHAYAT MAHILA SANGHA, Baleshwar	AMESH CHANDRA SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/39059/2025	K.SHANKAR RAO	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/39061/2025	BHAGYALAXMI DAS	ABHILASH MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/39062/2025	RASMITA BEHERA	GYANA RANJAN MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/39063/2025	T.SACHIN SUBUDHI	TUKUNA KUMAR MISHRA	//	
		VS	VS	0	
		SUB-COLLECTOR, NABARANGPUR		//	
237	D-WP(C)/39065/2025	SAIKIRAN BADRACHALAM @ B.SAIKIRAN	TUKUNA KUMAR MISHRA	//	
		VS	VS	0	
		SHRIRAM TRANSPORT FINANCE COMPANY LTD., RAYAGADA		//	
238	D-WP(C)/39066/2025	KRUSHNA CHANDRA GOCHHAYAT	PRNOY MOHANTY	//	
		VS	VS	0	

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239	D-WP(C)/39067/2025	STATE OF ODISHA CHINMAYA BEURIA VS	SAMEER KUMAR DAS VS	// // ()	
240	D-WP(C)/39069/2025	STATE OF ODISHA KANDOI TRANSPORT LIMITED VS	SASWAT KUMAR ACHARYA VS	// // ()	AOR20220001380C202500029
241	D-WP(C)/39070/2025	ODISHA MINING CORPORATION LTD BALIDHIA G.P.L.F VS	RAJIV KUMAR MAHANTA VS	// // ()	AOR20220001662C202500157
242	D-WP(C)/39071/2025	STATE OF ODISHA DILLIP KUMAR SAHOO VS	SUKANTA KUMAR DALAI VS	// // ()	AOD20240000306C202500130
243	D-WP(C)/39072/2025	STATE OF ODISHA SARANKUL PRAGATI PANCHAYAT STARIYA MAHASANGHA VS	Rajiv K. Mahanta VS	// // ()	AOR20220001662C202500159
244	D-WP(C)/39073/2025	STATE OF ODISHA SHYAMAKHUNTA GPLF, SHYAMAKHUNTA BLOCK VS	Rajiv K. Mahanta VS	// // ()	AOR20220001662C202500160
245	D-WP(C)/39074/2025	STATE OF ODISHA MADHUSMITA NAIK VS	SAMEER KUMAR DAS VS	// // ()	
246	D-WP(C)/39075/2025	STATE OF ODISHA SANSUA GPLF VS	Rajiv K. Mahanta VS	// // ()	AOR20220001662C202500164
247	D-WP(C)/39076/2025	STATE OF ODISHA JAYARAM DALAI VS	PRNOY MOHANTY VS	// // ()	
248	D-WP(C)/39077/2025	STATE OF ODISHA MALANDAPUR GPLF VS	Rajiv K. Mahanta VS	// // ()	AOR20220001662C202500165
249	D-WP(C)/39078/2025	STATE OF ODISHA RAMPA PANCHAYAT STARIYA MAHASANGHA VS STATE OF ODISHA	Rajiv K. Mahanta VS	// // () //	AOR20220001662C202500161

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250	D-WP(C)/39079/2025	RAJIB KUMAR NAYAK VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// () //	
251	D-WP(C)/39080/2025	ATIRA PANCHAYAT STARIYA MAHASANGHA VS STATE OF ODISHA	Rajiv K. Mahanta VS	// () //	AOR20220001662C202500163
252	D-WP(C)/39081/2025	DHANESWAR MEHER VS THE PRESIDING OFFICER, LABOUR COURT, SAMBALPUR	SANJAYA KUMAR DAS VS	// () //	
253	D-WP(C)/39082/2025	JANHABI MAHILA MAHASANGHA VS STATE OF ODISHA	Rajiv K. Mahanta VS	// () //	AOR20220001662C202500162
254	D-WP(C)/39083/2025	SAPTAMATRUKA B L F VS STATE OF ODISHA	Rajiv K. Mahanta VS	// () //	AOR20220001662C202500166
255	D-WP(C)/39084/2025	BIJAY KUMAR SETHY VS THE ASSISTANT COMMISSIONER CENTRAL GST AND CX DIVISION, CUTTACK	UPASANA BAL VS	// () //	AOD20220004095C202500021
256	D-WP(C)/39085/2025	BADATEMARI GRAM PANCHAYAT STARIYA SANGH VS STATE OF ODISHA	DR. PRASANT KUMAR MISHRA VS	// () //	
257	D-WP(C)/39086/2025	SANJAY MISHRA VS STATE OF ODISHA	PRABIR KUMAR PRADHAN VS	// () //	
258	D-WP(C)/39087/2025	SAHASPUR GPLF VS STATE OF ODISHA	Rajiv K. Mahanta VS	// () //	AOR20220001662C202500168
259	D-WP(C)/39088/2025	SANKAR PRASAD MOHAPATRA VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// () //	
260	D-WP(C)/39089/2025	GIRISH KUMAR DASH VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// () //	
261	D-WP(C)/39090/2025	BIJAY KUMAR SETHY	UPASANA BAL	//	AOD20220004095C202500022

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
262	D-WP(C)/39091/2025	THE ASSISTANT COMMISSIONER CENTRAL GST AND CX DIVISION ARANGABAD PANCHAYAT STARIYA MAHASANGH	Rajiv K. Mahanta	//	AOR20220001662C202500167
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/39092/2025	PAIKKENDUMUNDI GRAM PANCHAYAT STARIYA SANGHA, BALASORE	DR. PRASANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/39093/2025	KUCHAGAON GRAM PANCHAYAT STARIYA SANGHA, BALASORE	DR. PRASANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/39094/2025	TUSHAR RANJAN SAMAL	BISWANATH BEHERA	//	AOR20220003680C202500010
		VS	VS	0	
		THE COLLECTOR CUM DISTRICT MAGISTRATE		//	
266	D-WP(C)/39095/2025	SUSMITA BIBHUDARSINI	PRNOY MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/39096/2025	DILLIP KUMAR SAHU	PREMANANDA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/39097/2025	BANDIGAON GRAM PANCHAYAT STARIYA SANGHA, BALASORE	DR. PRASANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/39098/2025	BANER GRAM PANCHAYAT STARIYA SANGHA, BALASORE	DR. PRASANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/39099/2025	SAROJ KUMAR ROUT	PREMANANDA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/39100/2025	SARGIGUDA PANCHAYAT SANGHA, KALAHANDI	DR. PRASANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/39101/2025	COL HIMANSHU SEKHAR MOHAPATRA	DIPTENDU SUNDAR RAY	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/39102/2025	STATE OF ODISHA MALIJUBANG GRAM PANCHAYAT STARIYA SANGHARMPUR	DR. PRASANTA KUMAR MISHRA	//	
		VS	VS	0	
274	D-WP(C)/39103/2025	STATE OF ODISHA SAI SATYA SWARUPAY	BHABANI SANKAR DAS	//	
		VS	VS	0	
275	D-WP(C)/39104/2025	STATE OF ODISHA BHEJIGUDA GRAM PANCHAYAT STARIYA SANGHARMPUR	DR. PRASANTA KUMAR MISHRA	//	
		VS	VS	0	
276	D-WP(C)/39107/2025	STATE OF ODISHA SACHALA SAHOO	LINGARAJ SARANGI	//	
		VS	VS	0	
277	D-WP(C)/39108/2025	STATE OF ODISHA M/S. BIJAY KUMAR SINGH	SUNIL MISHRA	//	
		VS	VS	0	
		CHIEF COMMNR, CGST AND CENTRAL EXCISE, BBSR		//	
278	D-WP(C)/39109/2025	PAHADPADAR GRAM PANCHAYAT STARIYA SANGHARMPUR	DR. PRASANTA KUMAR MISHRA	//	
		VS	VS	0	
279	D-WP(C)/39112/2025	STATE OF ODISHA RATNAKAR BARAL	BASUDEV BARIK	//	
		VS	VS	0	
		REGIONAL PROVIDENT FUND COMMISSIONER, BBSR		//	
280	D-WP(C)/39113/2025	CHHINDERPAL KAUR	KOUSIK ANANDA GURU	//	
		VS	VS	0	
281	D-WP(C)/39115/2025	STATE OF ODISHA BADAKARLAKOTE GRAM PANCHAYAT STARIYA SANGHARMPUR	DR. PRASANTA KUMAR MISHRA	//	
		VS	VS	0	
282	D-WP(C)/39116/2025	STATE OF ODISHA M/S. BEHERA TRADERS, ANGUL	ITISHREE TRIPATHY	//	
		VS	VS	0	
		CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI		//	
283	D-WP(C)/39118/2025	NARAYAN BEHERA	BASUDEV BARIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/39120/2025	M/S. BEHERA TRADERS, ANGUL VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	ITISHREE TRIPATHY VS KOUSIK ANANDA GURU	// () //	
285	D-WP(C)/39121/2025	GURUDAYAL SINGH VS STATE OF ODISHA	KOUSIK ANANDA GURU VS PRAFULLA KUMAR MOHAPATRA	// () //	
286	D-WP(C)/39122/2025	GHASIRAM RANA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS AMITABH MISHRA	// () //	
287	D-WP(C)/39123/2025	RAJALAKSHMI BEHERA VS STATE OF ODISHA	AMITABH MISHRA VS NETRANANDA BISWAL	// () //	
288	D-WP(C)/39124/2025	KESHABA CHANDRA MAHANTA VS STATE OF ODISHA	NETRANANDA BISWAL VS AMRITA MISHRA	// () //	
289	D-WP(C)/39125/2025	BANDALO PRIMARY AGRICULTURE COOPERATIVE SOCIETY VS STATE OF ODISHA	AMRITA MISHRA VS CHITTA RANJAN PATTNAIK	// () //	
290	D-WP(C)/39126/2025	KARUNAKAR ROUT VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS ANIRUDHA DAS	// () //	
291	D-ABLAPL/29164/2025	PRASANTA KUMAR BEHERA VS STATE OF ODISHA(VIG.)	ANIRUDHA DAS VS BIJAYA KUMAR SAHOO	CUTTACK VIGILANCE /61 /2014 () //	
292	D-ABLAPL/29165/2025	BABUNA @ ADITYA CHHOTRAY VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS SARBESWAR SAHOO	BHARATPUR PS /452 /2025 () //	
293	D-ABLAPL/29167/2025	AMAR PRADHAN @ AMAR KUMAR PRADHAN VS STATE OF ODISHA	SARBESWAR SAHOO VS AMITAV TRIPATHY	DELANGA /263 /2025 () //	AOD20220004505C202500112
294	D-ABLAPL/29169/2025	AMAR NAIK VS STATE OF ODISHA	AMITAV TRIPATHY VS ALOK KUMAR PANDA	FATEGARH /202 /2025 () //	
295	D-ABLAPL/29176/2025	ADITYA BEHERA @ ADITYA	ALOK KUMAR PANDA	BAIDYANATHPUR /416 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
296	D-ABLAPL/29179/2025	SATYABHAMA MEHER	TRILOCHAN NANDA	MANAMUNDA /63 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-ABLAPL/29181/2025	UMASHANKAR ROHIDAS	SRINIBAS SAHOO	BADMAL /283 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-ABLAPL/29182/2025	PRADEEP KUMAR BADHEI @ PRADIP KUMAR BADHEI	HISHIKANTA MISHRA	PIPLI /563 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-ABLAPL/29183/2025	RENUBALA BARIK	SANTOSH KUMAR MAHANTY	BANSADA /279 /2025	AOD20240000242C202500228
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-ABLAPL/29185/2025 ABLAPL/11194/2025	DURGA PRASAD SAMAL	OM SWARUP	KHARABEL NAGAR P.S. /266 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-ABLAPL/29188/2025	BENUDHAR BARIK	SANTOSH KUMAR MAHANTY	BANSADA /279 /2025	AOD20240000242C202500229
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-ABLAPL/29189/2025	PRABHATA KUMAR NAHAK @ KUNA NAHAK	JAYADEBA BEHERA	RANPUR /229 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-ABLAPL/29193/2025	BHIMA SORI	DHANANJAYA MUND	JAIPATNA /52 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-ABLAPL/29195/2025	MONALISA BALA @ ANUDI	AKSHAYA KUMAR SAHOO	CHANDABALI /363 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-ABLAPL/29197/2025	BULU JENA @ GAURAHARI JENA	SATYA NARAYAN MISHRA 4	NAIKANI-DIHI /235 /2025	AOR20220001615C202500185
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-ABLAPL/29198/2025	LAREN CHOUDHURY	BISWAJIT SAMANTARAY	MAHILA P.S.(BBSR) /264 /2025	AOD20230000737C202500076
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-ABLAPL/29199/2025	STATE OF ODISHA RAJIV KUMAR NAYAK VS	SOUMYA JYOTI BISWAL VS	// MAHILA P.S. BUXIBAZAR /82 /2025 ()	
308	D-ABLAPL/29206/2025	STATE OF ODISHA SUSHANTA HATI @ BABU HATI VS	SABYASACHI MISHRA VS	// BASTA /316 /2025 ()	
309	D-ABLAPL/29208/2025	STATE OF ODISHA DR. KALYAN SOURAV DASH VS	DEBASNAN DAS VS	// HINDOL /249 /2025 ()	
310	D-ABLAPL/29209/2025	STATE OF ODISHA TIKINA @ DEBENDRA BHOI VS	BISWAJIT SAMANTARAY VS	// MAHILA P.S.(BBSR) /264 /2025 ()	AOD20230000737C202500079
311	D-ABLAPL/29210/2025	STATE OF ODISHA SUNITA ROUT VS	BISWAJIT SAMANTARAY VS	// MAHILA P.S.(BBSR) /264 /2025 ()	AOD20230000737C202500077
312	D-ABLAPL/29212/2025	STATE OF ODISHA RASHMI RANJAN BEHURIA VS	BISWAJIT SAMANTARAY VS	// MAHILA P.S.(BBSR) /264 /2025 ()	AOD20230000737C202500078
313	D-ABLAPL/29215/2025	STATE OF ODISHA ADHIRA BEHERA VS	DEEPAK KU SAHOO VS	// MAHAKALPARA /265 /2025 ()	
314	D-ABLAPL/29217/2025	STATE OF ODISHA DAYANIDHI SAHU VS	JAYANTA KUMAR MAJHI VS	// SINGLA /171 /2024 ()	
315	D-ABLAPL/29218/2025	STATE OF ODISHA KALI CHARAN MAHURI VS	JAYANTA KUMAR MAJHI VS	// SINGLA /151 /2025 ()	
316	D-ABLAPL/29219/2025	STATE OF ODISHA UTTAM KUMAR BISWAL VS	JAYANTA KUMAR MAJHI VS	// KHANTAPADA /253 /2025 ()	
317	D-ABLAPL/29225/2025	STATE OF ODISHA SOUDAMINI PADHIARI VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	// PURUNABAZAR /211 /2025 () //	AOD20240000587C202500011

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/29226/2025	MUNTAZIR ANSARI VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	BARIA /144 /2025 () //	
319	D-ABLAPL/29227/2025	B SHIVA VS STATE OF ODISHA	ANIRUDHA DAS VS	LAXMISAGAR P.S. /461 /2025 () //	
320	D-ABLAPL/29228/2025	JYOTI RANJAN BEHERA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	INFOCITY PS /428 /2025 () //	
321	D-ABLAPL/29232/2025	PAPUNA JENA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	INFOCITY PS /422 /2025 () //	
322	D-ABLAPL/29233/2025	BIKRAM JENA VS STATE OF ODISHA	SANJAYA KUMAR PANIGRAHI VS	AGARAPADA /120 /2025 () //	
323	D-ABLAPL/29236/2025	PRITISH DAS VS STATE OF ODISHA	UMESH SAMAL VS	MAHILA P.S. BUXIBAZAR /118 /2025 () //	AOR20220000053C202500102
324	D-ABLAPL/29237/2025	MOHAMMAD ISHAQ VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	PATNAGARH /342 /2024 () //	
325	D-ABLAPL/29238/2025	GULSAN EKKA VS STATE OF ODISHA	KULDEEP MOHANTY VS	BANDOMUNDA /179 /2025 () //	AOD20240000012C202500208
326	D-ABLAPL/29241/2025	NABAKISHOR @ NABAKISHORE BAG VS STATE OF ODISHA	BISWAJIT NAYAK VS	BINIKA /226 /2022 () //	
327	D-ABLAPL/29243/2025	ABHIJIT @ AVIJIT KANUNGO VS STATE OF ODISHA	SUMANTA MALIK VS	JAJPUR ROAD /514 /2025 () //	
328	D-ABLAPL/29244/2025	BIRAKISHORE DASH VS STATE OF ODISHA	DHARMENDRA SETHY VS	NILGIRI /363 /2025 () //	
329	D-ABLAPL/29246/2025	ASHWINI KUMAR BIDYADHAR	BIJAY KUMAR BEHERA	Maitri Vihar PS /366 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
330	D-ABLAPL/29247/2025	STATE OF ODISHA PREMASHILA RANA	SHIBANI SHANKAR PRADHAN	BELPARA /192 /2025	
		VS	VS	()	
331	D-ABLAPL/29257/2025	STATE OF ODISHA SHAIKH BADRUJAMA	DEVAPUTRA DIVYA JEEVAN MISHRA	PARADEEP /232 /2025	
		VS	VS	()	
332	D-ABLAPL/29258/2025	STATE OF ODISHA LAXMAN MIRDHHA	SATYAPRAKASH MAHAPATRA	ATTABIRA /133 /2013	AOR20220001431C202500015
		VS	VS	()	
333	D-ABLAPL/29259/2025	STATE OF ODISHA CHIKU NAIK	JUDHISTHIR SAHOO	JAGANNATHA PRASAD /280 /2025	AOD20220003315C202500064
		VS	VS	()	
334	D-ABLAPL/29261/2025	STATE OF ODISHA MIHIR RANJAN SAHOO	LAXMINARAYAN RAYATSINGH	CAPITAL P.S. /381 /2024	AOD20240000645C202500015
		VS	VS	()	
335	D-ABLAPL/29262/2025	STATE OF ODISHA SK ZAFAR	SATYANARAYAN MISHRA	PURUNABAZAR /202 /2025	AOR20220001303C202500046
		VS	VS	()	
336	D-ABLAPL/29264/2025	STATE OF ODISHA SOMANATH DALAI	GOPINATH MISHRA	DELANGA /243 /2023	
		VS	VS	()	
337	D-ABLAPL/29269/2025	STATE OF ODISHA RAJESH BAGARIA @ RAJESH KUMAR BAGARIA	TANMAY MISHRA	RAGHUNATHPALI /459 /2025	
		VS	VS	()	
338	D-ABLAPL/29270/2025	STATE OF ODISHA S. CHITRAVEL	SOUMYA JYOTI BISWAL	EOW,BHUBANESWAR /19 /2023	
		VS	VS	()	
339	D-ABLAPL/29281/2025	UNION OF INDIA SURYAKANTA BEHERA	SANDEEP RAJ PANDA	KHANDAGIRI P.S. /620 /2025	
		VS	VS	()	
340	D-ABLAPL/29282/2025	STATE OF ODISHA DEBASISH NAYAK	NALINI KANTA SAHOO	TIRTOL /481 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/29285/2025	STATE OF ODISHA LIPUN NAYAK VS	SASMITA NANDA VS	// ANGUL TOWN /885 /2025 ()	
342	D-ABLAPL/29286/2025	STATE OF ODISHA SRIKRUSHNA PARIDA VS	DIBYAJYOTI SAHOO VS	// MARINE PS AT BALARAMGADI /48 /2025 ()	
343	D-ABLAPL/29288/2025	STATE OF ODISHA GHANASHYAM BEHERA @ MUNA BEHERA VS	SK. ZAFARULLA VS	// JAGATPUR /497 /2025 ()	
344	D-ABLAPL/29289/2025	STATE OF ODISHA CHANDAN KUMAR SETHI @ CHANDAN SETHI VS	DIBYAJYOTI SAHOO VS	// PATTAMUNDAI /274 /2025 ()	
345	D-ABLAPL/29291/2025	STATE OF ODISHA DHIRAJ BEHERA VS	KHUSBU PANIGRAHI VS	// GOPALPUR /163 /2025 ()	AOR20220002787C202500121
346	D-ABLAPL/29293/2025	STATE OF ODISHA BIDYADHAR SAHU VS	Lokanath Pal VS	// // ()	AOR20220002449C202500007
347	D-ABLAPL/29295/2025	STATE OF ODISHA SUDHAKARA DAS VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	// // ()	AOR20220002787C202500122

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MISC CASES FILED on :18/09/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-TRPCRL/29178/2025 TRPCRL/ /	CHANCHALA SAHOO MP	SUBASH CHANDRA PRADHAN	94/2025
2	D-TRPCRL/29266/2025 TRPCRL/ /	JITENDRA KUMAR MOHAPATRA MP	DURGA PRASAD JENA	95/2025
3	D-LAA/38924/2025 LAA/ /	SUPERINTENDING ENGINEER OF BHUBANESHWAR AND DIVISION MP	ABHIRAM PATNAIK, A.G.A	187/2025
4	D-LAA/38924/2025 LAA/ /	SUPERINTENDING ENGINEER OF BHUBANESHWAR AND DIVISION MP	ABHIRAM PATNAIK, A.G.A	188/2025
5	D-LAA/38924/2025 LAA/ /	SUPERINTENDING ENGINEER OF BHUBANESHWAR AND DIVISION MP	ABHIRAM PATNAIK, A.G.A	189/2025
6	D-LAA/38925/2025 LAA/ /	SUPERINTENDING ENGINEER, BBSR R AND DIVISION MP	ABHIRAM PATNAIK, A.G.A	190/2025
7	D-LAA/38925/2025 LAA/ /	SUPERINTENDING ENGINEER, BBSR R AND DIVISION MP	ABHIRAM PATNAIK, A.G.A	191/2025
8	D-LAA/38925/2025 LAA/ /	SUPERINTENDING ENGINEER, BBSR R AND DIVISION MP	ABHIRAM PATNAIK, A.G.A	192/2025
9	D-LAA/38926/2025 LAA/ /	SUPERINTENDING ENGINEER OF BHUBANESHWAR AND DIVISION MP	ABHIRAM PATNAIK, A.G.A	193/2025
10	D-LAA/38926/2025 LAA/ /	SUPERINTENDING ENGINEER OF BHUBANESHWAR AND DIVISION MP	ABHIRAM PATNAIK, A.G.A	194/2025
11	D-LAA/38926/2025 LAA/ /	SUPERINTENDING ENGINEER OF BHUBANESHWAR AND DIVISION MP	ABHIRAM PATNAIK, A.G.A	195/2025
12	D-LAA/28967/2025 LAA/ /	BRAHMANANDA ROUT MP	HRUDANANDA MOHAPATRA	196/2025
13	D-CRLMP/26814/2025 CRLMP/1136/2025	GANESWAR BEHERA MP		206/2025
14	D-JCRLA/37/2016 JCRLA/37/2016	THEKI@HRUSHIKESH BEHERA MP	MR.SUMIT SEKHAR PATNAIK	271/2025
15	D-JCRLA/94/2017 JCRLA/94/2017	MD.ASGAR MP		272/2025
16	D-JCRLA/94/2017 JCRLA/94/2017	MD.ASGAR MP		273/2025
17	D-JCRLA/33/2014 JCRLA/33/2014	SURENDRA PURTY MP	NALINIKANTA SAHOO	274/2025
18	D-JCRLA/34/2014 JCRLA/34/2014	PANU BEHERA MP	MR.SUBASH CHANDRA PRADHAN, MR. PULAKESH MOHANTY	275/2025
19	D-JCRLA/34/2014 JCRLA/34/2014	PANU BEHERA MP	MR.SUBASH CHANDRA PRADHAN, MR. PULAKESH MOHANTY	276/2025
20	D-CONTC/38769/2025 CONTC/4410/2025	M/S KHIMJI AND SONS MP	MARK WRIGHT	369/2025
21	D-TRP(C)/38896/2025 TRP(C)/ /	SAUDAMINI BEHERA MP	RITURANJAN CHHOTARAY	369/2025
22	D-TRP(C)/38949/2025 TRP(C)/ /	BIKASH RANJAN SAHOO MP	SUBASH CHANDRA PRADHAN	370/2025
23	D-CONTC/24239/2025 CONTC/2658/2025	PANKAJ KUMAR RAJGURU MP	M/S Manoj Kumar Raj Guru	370/2025
24	D-RVWPET/356/2023 RVWPET/356/2023	JAYASHREE SAHOO MP	SOUMYA MISHRA	377/2025
25	D-CMAPL/397/2022 CMAPL/397/2022	K.ANAM ACHARY MP	M/S.SURAJ MOHANTY, M.K.KHUNTIA, G.R.SETHI, B.K.PATTANAIAK	500/2025
26	D-CMAPL/21169/2025	LAXMI DEI	ADV.	

27	CMAPL/ / D-CMAPL/21163/2025	MP HARIBANDHU PANDA	ADV..	501/2025
28	CMAPL/ / D-FAO/105/2023	MP KD GOLD AND DIAMONDS PRIVATE LIMITED	MARK WRIGHT	502/2025
29	FAO/105/2023 D-FAO/32951/2025	MP D.M., M/S. ORIENTAL INSURANCE CO.LTD.	TRIPATHI	835/2025
30	FAO/412/2025 D-FAO/784/2018	MP STATE OF ODISHA	MAHENDRA KUMAR SAHOO	836/2025
31	FAO/784/2018 D-FAO/784/2018	MP STATE OF ODISHA		837/2025
32	FAO/784/2018 D-FAO/32186/2025	MP BRANCH MANAGER, M/S. UNITED INDIA INSURANCE CO. LTD.	KUMAR ANAND KUMAR	838/2025
33	FAO/389/2025 D-CRLREV/29166/2025	MP PANDAB SAHOO	ANIRUDHA DAS	839/2025
34	CRLREV/ / D-CRLREV/29196/2025	MP ATISH RANJAN ROUT	KAPILA CHARAN NAYAK	1041/2025
35	CRLREV/ / D-CRLREV/26162/2025	MP BUTU MAHANTY	SUSANTA SEKHAR MOHAPATRA	1042/2025
36	CRLREV/ / D-CRLREV/29290/2025	MP SUDEI MAHAPATRA @ SUDHAKAR MAHAPATRA	RAJ PRADHAN	1043/2025
37	RSA/ / D-RSA/38514/2025	MP KUNI SAHU	JYOTI RANJAN DEO	1044/2025
38	CMP/ / D-CMP/39005/2025	MP NANDA BHUYAN @ NANDA KISHOR BHUYAN	ANASHYAM DASH	1361/2025
39	CMP/ / D-CMP/33838/2025	MP BANAMALI BARIK	BHAWANI SANKAR PANIGRAHI	1564/2025
40	CMP/ / D-CMP/39064/2025	MP P. HANUMANTA RAO	BASUDEV MISHRA	1565/2025
41	CMP/ / D-CMP/39119/2025	MP AKHAYA KUMAR PRADHAN	PRANAB KUMAR SAMANTRAY	1566/2025
42	ABLAPL/16170/2025 ABLAPL/6523/2025	MP BHABESH MOHANTA KUNA		1567/2025
43	ABLAPL/17628/2025 ABLAPL/7256/2025	MP CHHALA NAIK		1749/2025
44	ABLAPL/24940/2025 ABLAPL/9857/2025	MP SURENDRA MALLICK @ SURENDRA MALIK		1750/2025
45	ABLAPL/22794/2025 ABLAPL/9005/2025	MP SACHIN SAHU		1751/2025
46	MACA/ / D-MACA/38935/2025	MP ASMA BIBI	PRADEEP KUMAR MISHRA	1752/2025
47	MACA/ / D-MACA/38939/2025	MP PUSPALATA PANDA	PRADEEP KUMAR MISHRA	2280/2025
48	MACA/ / D-MACA/38283/2025	MP ORIENTAL INSURANCE CO. LTD.,CUTTACKA	MAHITOSH SINHA	2281/2025
49	MACA/ / D-MACA/22135/2025	MP MANAGER(LLEGAL) ICICI LOMBARD GENERAL INSURANCE CO. LTD.,KHURDA		2282/2025
50	MACA/ / D-MACA/658/2025	MP M/S. ORIENTAL INSURANCE CO.LTD., BAISIKOTA	ROTH ROY	2283/2025
51	MACA/ / D-CRLA/5013/2025	MP KISHORE@NABAKISHORE NAIK	BIDYADHAR MANSING	2284/2025
52	CRLA/347/2025 D-CRLA/27364/2025	MP SANJAY MOHANTA	HEMANTA KUMAR MOHANTA	2574/2025
53	CRLA/1069/2025 D-CRLA/27364/2025	MP SANJAY MOHANTA	HEMANTA KUMAR MOHANTA	2575/2025
54	CRLA/1069/2025 D-CRLA/45/2018	MP PRANAYA KUMAR SAHA@BABULI	M/S.SUKANTA KU. MISHRA	2576/2025
55	CRLA/45/2018 D-CRLA/29194/2025	MP SOURINDRI HANS	SOUGAT DASH	2577/2025
56	CRLA/ / D-CRLA/29194/2025	MP SOURINDRI HANS	SOUGAT DASH	2578/2025
57	CRLA/ / D-CRLA/38423/2024	MP NARAYAN SETHI	M/S ASUTOSH BISWAL, D. SAHOO,LALATENDU SAMANTARAY	2579/2025
	CRLA/1362/2024	MP		2580/2025

58	D-CRLA/29222/2025 CRLA/ /	LAXMI MAJHI MP	SUSHANTA KUMAR JOSHI	2581/2025
59	D-CRLA/29222/2025 CRLA/ /	LAXMI MAJHI MP	SUSHANTA KUMAR JOSHI	2582/2025
60	D-CRLA/947/2022 CRLA/947/2022	PRASNA@PRASANA KUMAR DIGAL MP	NIRANJAN PANDA	2583/2025
61	D-CRLA/210/2017 CRLA/210/2017	KISU@KISAN CHANDRA MISHRA@PRAVASHA BEHERA MP	ANUSHA KUMAR PARIDA,M/S. MANAS CHAND,R.R.MISHRA,K.M	2584/2025
62	D-CRLA/1028/2022 CRLA/1028/2022	MANGU@MANGUNATH MUNDA MP	SATYAJIT MUKHERJEE	2585/2025
63	D-CRLA/29256/2025 CRLA/ /	MEGHUA @ PARESH MALLIK MP	ASWINI KUMAR KARMI	2586/2025
64	D-CRLA/29256/2025 CRLA/ /	MEGHUA @ PARESH MALLIK MP	ASWINI KUMAR KARMI	2587/2025
65	D-CRLA/29256/2025 CRLA/ /	MEGHUA @ PARESH MALLIK MP	ASWINI KUMAR KARMI	2588/2025
66	D-CRLA/29271/2025 CRLA/ /	ABHIJIT SINGH MP	SUSANTA KUMAR NAYAK	2589/2025
67	D-CRLA/29278/2025 CRLA/ /	LOKNATH PRASAD MP	MANORANJAN MISHRA	2590/2025
68	D-CRLA/29277/2025 CRLA/ /	SUJAN SENAPATI MP	SASMITA NANDA	2591/2025
69	D-CRLA/29278/2025 CRLA/ /	LOKNATH PRASAD MP	MANORANJAN MISHRA	2592/2025
70	D-CRLA/29277/2025 CRLA/ /	SUJAN SENAPATI MP	SASMITA NANDA	2593/2025
71	D-CRLA/29277/2025 CRLA/ /	SUJAN SENAPATI MP	SASMITA NANDA	2594/2025
72	D-CRLMC/29172/2025 CRLMC/ /	PRASANTA SANDHA MP	SITARAM SATAPATHY	2674/2025
73	D-CRLMC/29172/2025 CRLMC/ /	PRASANTA SANDHA MP	SITARAM SATAPATHY	2675/2025
74	D-CRLMC/28978/2025 CRLMC/ /	GOLAK PRASAD MOHAPATRA MP	SIBA RANJAN POLAI	2676/2025
75	D-CRLMC/29175/2025 CRLMC/ /	SURIYAKANTA PATI MP	PRIYA RANJAN SINGH	2677/2025
76	D-CRLMC/29154/2025 CRLMC/3827/2025	HARIHAR MISHRA MP	MANAS RANJAN BAUG	2679/2025
77	D-CRLMC/29187/2025 CRLMC/ /	MADHABANANDA NAYAK MP	SUBRAT KUMAR NAYAK	2680/2025
78	D-CRLMC/29154/2025 CRLMC/3827/2025	HARIHAR MISHRA MP	MANAS RANJAN BAUG	2681/2025
79	D-CRLMC/29186/2025 CRLMC/ /	BASANTA KUMAR CHOUDHRY MP	ARUN KUMAR BEHERA	2682/2025
80	D-CRLMC/36041/2024 CRLMC/4571/2024	CHITA RANJAN SAHOO@CHITRASEN SAHOO MP	KRISH ZAKIR HUSSAIN	2683/2025
81	D-CRLMC/29200/2025 CRLMC/ /	KUMAR SAHU MP	SUSANTA KUMAR BARAL	2684/2025
82	D-CRLMC/27480/2025 CRLMC/3602/2025	RUTURANJAN DEEP MP		2685/2025
83	D-CRLMC/8734/2024 CRLMC/1640/2024	PADMALOCHAN MOHANTA MP	PRANAB KUMAR SAMANTRAY	2686/2025
84	D-CRLMC/29220/2025 CRLMC/ /	BISWA RANJAN BEHERA MP	LALIT KUMAR MAHARANA	2687/2025
85	D-CRLMC/29280/2024 CRLMC/3796/2024	LOHIT CHHACHHAN MP		2688/2025
86	D-CRLMC/29234/2025 CRLMC/ /	DEBAR SAHU @ DEBAR KUMAR SAHU MP	AMIT KUMAR NATH	2689/2025
87	D-CRLMC/29245/2025 CRLMC/ /	SESHADEV DAS @ SESHADASH MP	BIBHUTI RANJAN MOHANTY	2690/2025
88	D-CRLMC/24734/2025 CRLMC/3237/2025	CHINMAYA BEHERA @ TULU MP	RAGHUNATH DASMOHAPATRA	2691/2025
89	D-CRLMC/18216/2025	NIHAR RANJAN SWAIN	PUSPAMITRA MOHAPATRA	

	CRLMC/2212/2025	MP		2692/2025
90	D-CRLMC/29254/2025 CRLMC/ /	MP	PRIYADARSHI BARAL BISHNU PRASAD RATH	2693/2025
91	D-CRLMC/29273/2025 CRLMC/ /	MP	SANGEETA NARULA SAILAZA NANDAN DAS	2694/2025
92	D-CRLMC/29284/2025 CRLMC/ /	MP	SK. MONTU HOQUE AMLAN SHAKTI PAUL	2695/2025
93	D-CRLMC/29287/2025 CRLMC/ /	MP	RUPESH KUMAR PRADHAN RAMDAS ACHARY	2696/2025
94	D-WA/38920/2025 WA/ /	MP	STATE OF ODISHA SASWAT DAS,A.G.A	3935/2025
95	D-WA/38920/2025 WA/ /	MP	STATE OF ODISHA SASWAT DAS,A.G.A	3936/2025
96	D-WA/39007/2025 WA/ /	MP	RANJAN KUMAR SAHU PITAMBAR PANDA	3937/2025
97	D-WA/38997/2025 WA/ /	MP	STATE OF ODISHA AISHWARYA DASH,A.S.C	3938/2025
98	D-WA/38997/2025 WA/ /	MP	STATE OF ODISHA AISHWARYA DASH,A.S.C	3939/2025
99	D-WA/39024/2025 WA/ /	MP	M/S. UTKAL METALLICS LTD.,ROURKELASANWAL TIBREWAL MP	3940/2025
100	D-WP(C)/18100/2025 WP(C)/12335/2025	MP	MINAKETAN BEHERA AKSHAYA KUMAR JENA	16793/2025
101	D-WP(C)/38559/2025 WP(C)/ /	MP	MISSION SHAKTI MAHASANGHA RAJIV KUMAR MAHANTA	16794/2025
102	D-WP(C)/23581/2025 WP(C)/16228/2025	MP	PRATAP KUMAR SAHOO ANINDYA KUMAR MISHRA	16795/2025
103	D-WP(C)/38562/2025 WP(C)/ /	MP	SURUPA BLOCK SATRIYA MAHILA MAHASANGHA RAJIV KUMAR MAHANTA	16796/2025
104	D-WP(C)/38913/2025 WP(C)/26494/2025	MP	ALEKH SAMAL SAROJ KUMAR PADHI	16797/2025
105	D-WP(C)/39868/2023 WP(C)/39868/2023	MP	GKF NURSING INSTITUTE, KHURDA MP	16798/2025
106	D-WP(C)/38915/2025 WP(C)/ /	MP	KABRIBAHAL GRAM PANCHAYAT LEVEL FEDERATION, KOMBALPUR MP	16799/2025
107	D-WP(C)/38567/2025 WP(C)/ /	MP	DEVOG G.P.L.F RAJIV KUMAR MAHANTA	16800/2025
108	D-WP(C)/38918/2025 WP(C)/ /	MP	BLOCK STHARIYA MISSION SHAKTI MAHASANGHA, TANTOLI, KUNTI BLOCK, NABARANGPUR MP	16801/2025
109	D-WP(C)/38923/2025 WP(C)/ /	MP	BLOCK STARIYA MISSION SHAKTI MAHASANGHA, NABARANGPUR MP	16802/2025
110	D-WP(C)/38568/2025 WP(C)/ /	MP	BLOCK SATRIYA MAHASANGHA RAJIV KUMAR MAHANTA	16803/2025
111	D-WP(C)/38921/2025 WP(C)/ /	MP	BLOCK LEVEL FEDERATION, PATRAPUR, SUBAMUTTA ROUSTRAY MP	16804/2025
112	D-WP(C)/38928/2025 WP(C)/ /	MP	CHELIDANGRI GRAM PANCHAYAT LEVEL FEDERATION, ROURKELANGPUR MP	16805/2025
113	D-WP(C)/38930/2025 WP(C)/ /	MP	KANKHINDA GRAM PANCHAYAT LEVEL FEDERATION, ROURKELANGPUR MP	16806/2025
114	D-WP(C)/38934/2025 WP(C)/ /	MP	BLOCK LEVEL FEDERATION, SHERAGADA, SUBAMUTTA ROUSTRAY MP	16807/2025
115	D-WP(C)/38569/2025 WP(C)/ /	MP	ANALIA G.P.L.F RAJIV KUMAR MAHANTA	16808/2025
116	D-WP(C)/38570/2025 WP(C)/ /	MP	BLOCK MISSION SHAKTI FEDERATION RAJIV KUMAR MAHANTA	16809/2025
117	D-WP(C)/20721/2024 WP(C)/18179/2024	MP	RASHMI JAIN M/S. ADITYA NARAYAN DAS	16810/2025
118	D-WP(C)/38571/2025 WP(C)/ /	MP	BLOCK MISSION SHAKTI FEDERATION RAJIV KUMAR MAHANTA	16811/2025
119	D-WP(C)/38941/2025 WP(C)/ /	MP	PRASANTA KUMAR SWAIN SAMVIT MOHANTY	16812/2025
120	D-WP(C)/7422/2021 WP(C)/7422/2021	MP	M/S. PANDA INFRAPROJECTS(INDIA) PVT. LTD. MP	16813/2025

121	D-WP(C)/38575/2025 WP(C)/ /	JAFARPUR G.P.L.F MP	RAJIV KUMAR MAHANTA	16814/2025
122	D-WP(C)/38951/2025 WP(C)/ /	TOHARA GPLF, NABARANGPUR MP	BISWARANJAN MAHARATHA	16815/2025
123	D-WP(C)/38952/2025 WP(C)/ /	GRAMA PANCHAYAT STRARIA MAHASANGHA MP	BISWARANJAN MAHARATHA	16816/2025
124	D-WP(C)/38954/2025 WP(C)/ /	GRAMA PANCHAYAT STARIA MAHASANGHA MP	BISWARANJAN MAHARATHA	16817/2025
125	D-WP(C)/38576/2025 WP(C)/ /	BARANG MAHASANGHA MP	RAJIV KUMAR MAHANTA	16818/2025
126	D-WP(C)/38956/2025 WP(C)/ /	KHUNTAMAL GRAMA PANCHAYAT STARIA MAHASANGHA MP	BISWARANJAN MAHARATHA	16819/2025
127	D-WP(C)/38957/2025 WP(C)/ /	SAHASAPUR GRAMA PANCHAYAT STRARIA MAHASANGHA MP	BISWARANJAN MAHARATHA	16820/2025
128	D-WP(C)/38958/2025 WP(C)/ /	LAIKERA GRAMA PANCHAYAT STARIA MAHASANGHA MP	BISWARANJAN MAHARATHA	16821/2025
129	D-WP(C)/38960/2025 WP(C)/ /	GRAMA PANCHAYAT STARIA MAHASANGHA MP	BISWARANJAN MAHARATHA	16822/2025
130	D-WP(C)/29925/2025 WP(C)/20977/2025	MAUNABATI NAYAK MP		16823/2025
131	D-WP(C)/38805/2025 WP(C)/ /	KUNDALI G.P.L.F MP	RAJIV KUMAR MAHANTA	16824/2025
132	D-WP(C)/38963/2025 WP(C)/ /	BURJA G.P.L.F., NABARANGPUR MP	BISWARANJAN MAHARATHA	16825/2025
133	D-WP(C)/38962/2025 WP(C)/ /	SEMALA GPLF, NABARANGPUR MP	BISWARANJAN MAHARATHA	16826/2025
134	D-WP(C)/38808/2025 WP(C)/ /	LAXMIPOSI G.P.L.F MP	RAJIV KUMAR MAHANTA	16827/2025
135	D-WP(C)/38965/2025 WP(C)/ /	SAKTI SIKHA ZILLA STARIYA MAHASANGHA MP	BISWARANJAN MAHARATHA	16828/2025
136	D-WP(C)/38967/2025 WP(C)/ /	KURSI G.P.L.F., NABARANGPUR MP	BISWARANJAN MAHARATHA	16829/2025
137	D-WP(C)/38968/2025 WP(C)/ /	BADABARADI GPLF, NABARANGAPUR MP	BISWARANJAN MAHARATHA	16830/2025
138	D-WP(C)/38970/2025 WP(C)/ /	PAKELPADA GRAMA PANCHAYAT STARIA MAHASANGHA MP	BISWARANJAN MAHARATHA	16831/2025
139	D-WP(C)/38971/2025 WP(C)/ /	KULEMURA GRAMA PANCHAYAT STARIA MAHASANGHA MP	BISWARANJAN MAHARATHA	16832/2025
140	D-WP(C)/38809/2025 WP(C)/ /	CHANDANPUR G.P.L.F MP	RAJIV KUMAR MAHANTA	16833/2025
141	D-WP(C)/38974/2025 WP(C)/ /	GRAMA PANCHAYAT STARIA MAHASANGHA MP	BISWARANJAN MAHARATHA	16834/2025
142	D-WP(C)/38975/2025 WP(C)/ /	SOUDAMINI NAYAK MP	BIJAYA KUMAR BEHERA 1	16835/2025
143	D-WP(C)/38973/2025 WP(C)/ /	GRAMA PANCHAYAT STARIA MAHASANGHA MP	BISWARANJAN MAHARATHA	16836/2025
144	D-WP(C)/32708/2022 WP(C)/32708/2022	SK. ALIMUDDIN MP	TRILOCHAN DASH	16837/2025
145	D-WP(C)/2042/2016 WP(C)/2042/2016	SAYAD RAJAK ALI SHA@RAJAK SAHA MP	M/S.ALOK KUMAR MOHAPATRA	16838/2025
146	D-WP(C)/8139/2025 WP(C)/6207/2025	MANORAMA CHAINI MP	KRISHNA CHANDRA SAHU	16839/2025
147	D-WP(C)/48872/2024 WP(C)/30599/2024	BISWARANJAN DASH MP	KRISHNA CHANDRA SAHU	16840/2025
148	D-WP(C)/38978/2025 WP(C)/ /	NIKTIMAL GRAMA PANCHAYAT STARIA MAHASANGHA MP	BISWARANJAN MAHARATHA	16841/2025
149	D-WP(C)/38811/2025 WP(C)/ /	RANI LAXMIBAI SANCHAYIKA MAHASANGHA MP	PRASHANTA KUMAR NAYAK	16842/2025
150	D-WP(C)/38980/2025 WP(C)/ /	AKSHAYA KUMAR MOHANTY MP	AKSHAYA KUMAR JENA	16843/2025
151	D-WP(C)/38813/2025 WP(C)/ /	SARUPA MISSION SHAKTI MAHASANGHA MP	RAJIV KUMAR MAHANTA	16844/2025
152	D-WP(C)/38981/2025	JAYAKRUSHNA BEHERA	RAICHARAN MOHAPATRA	

	WP(C)/26495/2025	MP		16845/2025
153	D-WP(C)/3756/2025	BRUSAKETU SARAP	SIBA SANKAR SAMANTARAY	
	WP(C)/3071/2025	MP		16846/2025
154	D-WP(C)/38814/2025	MATRUSHAKTI BLOCK MISSION SHAKTI	RAHMA SANGHRA MAHANTA	
	WP(C)/ /	MP		16847/2025
155	D-WP(C)/6833/2025	CHANDAN PANIGRAHI	PAMI RATH	
	WP(C)/5156/2025	MP		16848/2025
156	D-WP(C)/36762/2024	ABHIJEET GHOSAL	DAYANANDA MOHAPATRA	
	WP(C)/21630/2024	MP		16849/2025
157	D-WP(C)/38816/2025	PANASPUR GRAMPANCHAYAT STARIYA	RANGHUKUMAR MAHANTA	
	WP(C)/ /	MP		16850/2025
158	D-WP(C)/38817/2025	BADAGUDUGUDIA GRAM PANCHAYAT	LEENA FEDERATION BISWAL	
	WP(C)/ /	MP		16851/2025
159	D-WP(C)/38987/2025	AMRUTA BEWA	DHANANJAYA MUND	
	WP(C)/ /	MP		16852/2025
160	D-WP(C)/38889/2025	DIBAKAR NAYAK	DEVASHIS PANDA	
	WP(C)/26470/2025	MP		16853/2025
161	D-WP(C)/38818/2025	MAJHIGADIA GRAM PANCHAYAT LEVEL	ANDEER KUMAR BISWAL	
	WP(C)/ /	MP		16854/2025
162	D-WP(C)/38990/2025	NALIPADA ARJUNPUR PANCHAYAT LEVEL	RAJFEDERATION MOHANTHA	
	WP(C)/ /	MP		16855/2025
163	D-WP(C)/38991/2025	SREE SHAKTI MAHASANGHA OF PIPPALMA	KSHAY GRAMPANCHAYAT LEVEL FEDERATION, JAGATSINGHPUR	
	WP(C)/ /	MP		16856/2025
164	D-WP(C)/37502/2025	PRADOSH KUMAR ROUT	SAYANTAN PANDA	
	WP(C)/26284/2025	MP		16857/2025
165	D-WP(C)/38821/2025	SALACHUA GRAM PANCHAYAT LEVEL	ADHAR KUMAR BISWAL	
	WP(C)/ /	MP		16858/2025
166	D-WP(C)/38992/2025	CHHABINDRA KUMAR PRADHAN	PRASANTA KUMAR NANDA	
	WP(C)/ /	MP		16859/2025
167	D-WP(C)/32199/2025	RAJESH KUMAR MALLICK @ RAJESH MA	RAM DAS ACHARY	
	WP(C)/22577/2025	MP		16860/2025
168	D-WP(C)/38827/2025	DEBALA GRAM PANCHAYAT LEVEL	ANAND KUMAR BISWAL	
	WP(C)/ /	MP		16861/2025
169	D-WP(C)/39001/2025	JAMBESWARA SAHOO	DURGESH NARAYAN RATH	
	WP(C)/ /	MP		16862/2025
170	D-WP(C)/38998/2025	PRAMILA SAHU	NIRANJAN LENKA	
	WP(C)/ /	MP		16863/2025
171	D-WP(C)/39000/2025	M/S. S.I.S. INDIA LTD., KHORDHA	SANJAT DAS	
	WP(C)/ /	MP		16864/2025
172	D-WP(C)/38840/2025	PINGU GRAMPANCHAYAT LEVEL	ANAND KUMAR BISWAL	
	WP(C)/ /	MP		16865/2025
173	D-WP(C)/39008/2025	M/S. S.I.S INDIA LTD., CUTTACK	SANJAT DAS	
	WP(C)/ /	MP		16866/2025
174	D-WP(C)/39009/2025	KAILASH CHANDRA SAHOO	RANJIT MOHANTY	
	WP(C)/ /	MP		16867/2025
175	D-WP(C)/39011/2025	M/S. S.I.S INDIA LTD., CUTTACK	SANJAT DAS	
	WP(C)/ /	MP		16868/2025
176	D-WP(C)/38841/2025	BADABISOL GRAM PANCHAYAT LEVEL	ANAND KUMAR BISWAL	
	WP(C)/ /	MP		16869/2025
177	D-WP(C)/39014/2025	CHHAPADA GRAM PANCHAYAT LEVEL	ABHIRAM KUMAR PANDEY	
	WP(C)/ /	MP		16870/2025
178	D-WP(C)/37321/2025	MANGALPUR GRAM PANCHAYAT LEVEL	GODER KRUSHI MOHANTY	
	WP(C)/26343/2025	MP		16871/2025
179	D-WP(C)/39016/2025	RADHANGA MAHASANGHA OF RADHANGA	KSHAY GRAMPANCHAYAT LEVEL FEDERATION, JAGATSINGHPUR	
	WP(C)/ /	MP		16872/2025
180	D-WP(C)/37584/2025	MAA DURGADEVI GRAM PANCHAYAT LEVEL	UPA FEDERATION MOHANTHA	
	WP(C)/26353/2025	MP		16873/2025
181	D-WP(C)/38845/2025	KALAMGADIA GRAM PANCHAYAT LEVEL	ANAND KUMAR BISWAL	
	WP(C)/ /	MP		16874/2025
182	D-WP(C)/37557/2025	ARADHANA GRAM PANCHAYAT LEVEL	FEDERATION MOHANTHA	
	WP(C)/26178/2025	MP		16875/2025
183	D-WP(C)/37544/2025	KULIGAN GRAM PANCHAYAT LEVEL	UPA FEDERATION MOHANTHA	
	WP(C)/26217/2025	MP		16876/2025

184	D-WP(C)/37900/2025 WP(C)/26371/2025	DAHAPADA GRAMA PANCHAYAT LEVEL FEDERATION, KUSHI NALMOHANTY MP		16877/2025
185	D-WP(C)/39017/2025 WP(C)/ /	RAGHUNATH BARIK MP	SUKANTA KUMAR MISHRA	16878/2025
186	D-WP(C)/39018/2025 WP(C)/ /	ERADANGA GRAM PANCHAYAT LEVEL FEDERATION, KUSHI NALMOHANTY MP		16879/2025
187	D-WP(C)/37551/2025 WP(C)/26273/2025	GUDUDA GRAM PANCHAYAT LEVEL FEDERATION, KUSHI NALMOHANTY MP		16880/2025
188	D-WP(C)/37920/2025 WP(C)/26374/2025	TUNDRA GRAM PANCHAYAT LEVEL FEDERATION, KUSHI NALMOHANTY MP		16881/2025
189	D-WP(C)/37578/2025 WP(C)/26350/2025	SARASWATIPUR GRAM PANCHAYAT LEVEL FEDERATION, KUSHI NALMOHANTY MP		16882/2025
190	D-WP(C)/37914/2025 WP(C)/26185/2025	TALAPADA GRAM PANCHAYAT LEVEL FEDERATION, KUSHI NALMOHANTY MP		16883/2025
191	D-WP(C)/37907/2025 WP(C)/26205/2025	MADHUMAYEE GRAM PANCHAYAT LEVEL FEDERATION, KUSHI NALMOHANTY MP		16884/2025
192	D-WP(C)/37895/2025 WP(C)/26418/2025	KURUDA GRAMA PANCHAYAT LEVEL FEDERATION, KUSHI NALMOHANTY MP		16885/2025
193	D-WP(C)/37317/2025 WP(C)/26257/2025	SUTEI GRAM PANCHAYAT LEVEL FEDERATION, KUSHI NALMOHANTY MP		16886/2025
194	D-WP(C)/37318/2025 WP(C)/26342/2025	BIRUAN GRAM PANCHAYAT LEVEL FEDERATION, KUSHI NALMOHANTY MP		16887/2025
195	D-WP(C)/39021/2025 WP(C)/ /	PRASANNA KUMAR NAYAK MP	NIRANJAN LENKA	16888/2025
196	D-WP(C)/37310/2025 WP(C)/26339/2025	GANDARDA GRAM PANCHAYAT LEVEL FEDERATION, KUSHI NALMOHANTY MP		16889/2025
197	D-WP(C)/37224/2025 WP(C)/26337/2025	PATRIPAL GRAM PANCHAYAT LEVEL FEDERATION, KUSHI NALMOHANTY MP		16890/2025
198	D-WP(C)/37313/2025 WP(C)/26251/2025	BARUNSINGH GRAM PANCHAYAT LEVEL FEDERATION, KUSHI NALMOHANTY MP		16891/2025
199	D-WP(C)/37217/2025 WP(C)/26333/2025	KARANJIA GRAM PANCHAYAT LEVEL FEDERATION, KUSHI NALMOHANTY MP		16892/2025
200	D-WP(C)/38851/2025 WP(C)/ /	M/S PITABASH GOCHHAYAT MP	KAJAL SAHOO	16893/2025
201	D-WP(C)/37209/2025 WP(C)/26268/2025	BALIA GRAM PANCHAYAT LEVEL FEDERATION, KUSHI NALMOHANTY MP		16894/2025
202	D-WP(C)/37312/2025 WP(C)/26237/2025	NARAHARIPUR GRAM PANCHAYAT LEVEL FEDERATION, KUSHI NALMOHANTY MP		16895/2025
203	D-WP(C)/22667/2023 WP(C)/22667/2023	BANKIM MANDAL MP		16896/2025
204	D-WP(C)/22313/2025 WP(C)/15873/2025	M/S RATNAVATI DEVELOPERS PVT.LTD., MP	SUBRANTA KUMAR DASH, BISHNU PRASAD SARANGI, GAYN SURUP S	16897/2025
205	D-WP(C)/39022/2025 WP(C)/ /	M/S JAYADURGA CHEMICALS, KHORDHAASHOK KUMAR DAS MP		16898/2025
206	D-WP(C)/36609/2024 WP(C)/21865/2024	ARNAPURNA MISHRA MP	SRIDHAR RATH	16899/2025
207	D-WP(C)/32916/2025 WP(C)/23099/2025	AKHIL KUMAR DAS MP	PRASANTA KUMAR SATAPATHY	16900/2025
208	D-WP(C)/39025/2025 WP(C)/26521/2025	CONCORD INFRA PROJECTS PVT. LTD., MP	PRASANTA KUMAR NANDA	16901/2025
209	D-WP(C)/4907/2025 WP(C)/3840/2025	PETTY OFFICER BIJOYANANDA BEHERA MP	REMDARENDRA BEURA	16902/2025
210	D-WP(C)/39025/2025 WP(C)/26521/2025	CONCORD INFRA PROJECTS PVT. LTD., MP	PRASANTA KUMAR NANDA	16903/2025
211	D-WP(C)/29367/2025 WP(C)/20852/2025	DIBAKAR MAHALIK MP		16904/2025
212	D-WP(C)/39027/2025 WP(C)/ /	SRIBATSA KUMAR JENAMANI MP	SAIBRATA RATH	16905/2025
213	D-WP(C)/39028/2025 WP(C)/ /	BHIMASENA KAR MP	BIJAYA KUMAR ROUSTRAY	16906/2025
214	D-WP(C)/39030/2025 WP(C)/ /	AMBIKA SARKAR SAHU MP	SUDEEPTA KUMAR SINGH	16907/2025
215	D-WP(C)/39031/2025	NITAI JENA @ NITYA NANDA JENA	NIROD KUMAR SAHU	

	WP(C)/ /	MP		16908/2025
216	D-WP(C)/39032/2025	M/S. VARSHA CONSTRUCTION, RAIPUR	NILAKANTHA JUJHARSINGH	
	WP(C)/ /	MP		16909/2025
217	D-WP(C)/35613/2025	RAJENDRA KUMAR MAHAPATRA	KURESH PRASAD DASH	
	WP(C)/24560/2025	MP		16910/2025
218	D-WP(C)/38887/2025	JITENDRA SAHOO	JAGABANDHU SAHU	
	WP(C)/ /	MP		16911/2025
219	D-WP(C)/37658/2025	ANJI, GPLF	MANOJ PANIGRAHI	
	WP(C)/26425/2025	MP		16912/2025
220	D-WP(C)/20675/2015	BISWANATH PANCH	M/S.SOUMYA MISHRA	
	WP(C)/20675/2015	MP		16913/2025
221	D-WP(C)/37659/2025	SAUD GPLF	MANOJ PANIGRAHI	
	WP(C)/26429/2025	MP		16914/2025
222	D-WP(C)/37660/2025	SASHAPURA GPLF	MANOJ PANIGRAHI	
	WP(C)/26432/2025	MP		16915/2025
223	D-WP(C)/38893/2025	PRASANTA KUMAR JENA	PRABODHA CHANDRA NAYAK	
	WP(C)/ /	MP		16916/2025
224	D-WP(C)/39038/2025	SATYABATI NAYAK	SUKANTA KUMAR NAYAK (2)	
	WP(C)/ /	MP		16917/2025
225	D-WP(C)/36887/2022	JAMURIDIN SAHAJI	RABI NARAYAN BEHERA	
	WP(C)/36887/2022	MP		16918/2025
226	D-WP(C)/6876/2024	SUSHREETA BARICK	LAXMIKANTA MOHANTY	
	WP(C)/3769/2024	MP		16919/2025
227	D-WP(C)/8192/2025	RASHMIPRIYA MALLICK	LAXMIKANTA MOHANTY	
	WP(C)/6241/2025	MP		16920/2025
228	D-WP(C)/16573/2019	JAGANNATH MOHAPATRA BHU, PURUNAC	SAMAR KUMAR MOHANTY	
	WP(C)/16573/2019	MP		16921/2025
229	D-WP(C)/39044/2025	JM BUXI PORTS AND LOGISTICS PVT.LTD	MURHARAJ PANIGRAHI	
	WP(C)/ /	MP		16922/2025
230	D-WP(C)/39047/2025	SK.MATLUB ALI	SATYA RANJAN MULIA	
	WP(C)/ /	MP		16923/2025
231	D-WP(C)/39035/2025	RISHABH MISHRA	CHITRASEN PARIDA	
	WP(C)/ /	MP		16924/2025
232	D-WP(C)/39050/2025	SHISHIR KUMAR PATRA	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		16925/2025
233	D-WP(C)/39051/2025	SIDDHESWAR COLLEGE OF PHARMACEUTICALS, BILASPUR, JHARKHAND, BILASORE		
	WP(C)/ /	MP		16926/2025
234	D-WP(C)/50797/2024	RABINDRA NAYAK	PRADEEP KUMAR MAHAPATRA	
	WP(C)/30837/2024	MP		16927/2025
235	D-WP(C)/38994/2025	M/S MAA TARINI RICE MILL	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		16928/2025
236	D-WP(C)/39052/2025	NITYARANJAN NAYAK	SAILABALA JENA	
	WP(C)/ /	MP		16929/2025
237	D-WP(C)/39058/2025	JYOTI MAA TARINI PANCHAYAT MAHILASAMITHI, HANUMANI, KOTWAR, BILASORE		
	WP(C)/ /	MP		16930/2025
238	D-WP(C)/39061/2025	BHAGYALAXMI DAS	ABHILASH MISHRA	
	WP(C)/ /	MP		16931/2025
239	D-WP(C)/18041/2023	RAMESH KUMAR PANDYA	ASISH MISHRA	
	WP(C)/18041/2023	MP		16932/2025
240	D-WP(C)/39040/2025	LAXMIPRIYA SAMAL	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		16933/2025
241	D-WP(C)/39063/2025	T.SACHIN SUBUDHI	TUKUNA KUMAR MISHRA	
	WP(C)/ /	MP		16934/2025
242	D-WP(C)/12308/2020	RUDRA NARAYAN MISHRA	SUBASH CH.RATH	
	WP(C)/12308/2020	MP		16935/2025
243	D-WP(C)/12489/2021	PRASANT KUMAR NAYAK	SUBASH CH.RATH	
	WP(C)/12489/2021	MP		16936/2025
244	D-WP(C)/39065/2025	SAIKIRAN BADRACHALAM @ B.SAIKIRAN	TUKUNA KUMAR MISHRA	
	WP(C)/ /	MP		16937/2025
245	D-WP(C)/39066/2025	KRUSHNA CHANDRA GOCHHAYAT	PRONoy MOHANTY	
	WP(C)/ /	MP		16938/2025
246	D-WP(C)/38882/2025	DILLIP SINGH	NIRANJAN LENKA	
	WP(C)/ /	MP		16939/2025

247	D-WP(C)/39076/2025 WP(C)/ /	JAYARAM DALAI MP	PRNOY MOHANTY	16940/2025
248	D-WP(C)/39081/2025 WP(C)/ /	DHANESWAR MEHER MP	SANJAYA KUMAR DAS	16941/2025
249	D-WP(C)/39085/2025 WP(C)/ /	BADATEMARI GRAM PANCHAYAT STARIYA MP	DR. PRASANTA KUMAR MISHRA	16942/2025
250	D-WP(C)/39093/2025 WP(C)/ /	KUCHAGAON GRAM PANCHAYAT STARIYA MP	DR. PRASANTA KUMAR MISHRA	16943/2025
251	D-WP(C)/39097/2025 WP(C)/ /	BANDIGAON GRAM PANCHAYAT STARIYA MP	DR. PRASANTA KUMAR MISHRA	16944/2025
252	D-WP(C)/39095/2025 WP(C)/ /	SUSMITA BIBHUDARSINI MP	PRNOY MOHANTY	16945/2025
253	D-WP(C)/39092/2025 WP(C)/ /	PAIKKENDUMUNDI GRAM PANCHAYAT STARIYA MP	DR. PRASANTA KUMAR MISHRA	16946/2025
254	D-WP(C)/39098/2025 WP(C)/ /	BANER GRAM PANCHAYAT STARIYA MP	DR. PRASANTA KUMAR MISHRA	16947/2025
255	D-WP(C)/39042/2025 WP(C)/ /	PIRIJIPUR GRAM PANCHAYAT SANGHA MP	RAJIV KUMAR MAHANTA	16948/2025
256	D-WP(C)/39100/2025 WP(C)/ /	SARGIGUDA PANCHAYAT SANGHA, KALAN MP	DR. PRASANTA KUMAR MISHRA	16949/2025
257	D-WP(C)/39102/2025 WP(C)/ /	MALIJUBANG GRAM PANCHAYAT STARIYA MP	DR. PRASANTA KUMAR MISHRA	16950/2025
258	D-WP(C)/39104/2025 WP(C)/ /	BHEJIGUDA GRAM PANCHAYAT STARIYA MP	DR. PRASANTA KUMAR MISHRA	16951/2025
259	D-WP(C)/39107/2025 WP(C)/ /	SACHALA SAHOO MP	LINGARAJ SARANGI	16952/2025
260	D-WP(C)/39108/2025 WP(C)/ /	M/S. BIJAY KUMAR SINGH MP	SUNIL MISHRA	16953/2025
261	D-WP(C)/39109/2025 WP(C)/ /	PAHADPADAR GRAM PANCHAYAT STARIYA MP	DR. PRASANTA KUMAR MISHRA	16954/2025
262	D-WP(C)/39069/2025 WP(C)/ /	KANDOI TRANSPORT LIMITED MP	SASWAT KUMAR ACHARYA	16955/2025
263	D-WP(C)/39116/2025 WP(C)/ /	M/S. BEHERA TRADERS, ANGUL MP	ITISHREE TRIPATHY	16956/2025
264	D-WP(C)/39115/2025 WP(C)/ /	BADAKARLAKOTE GRAM PANCHAYAT STARIYA MP	DR. PRASANTA KUMAR MISHRA	16957/2025
265	D-WP(C)/39120/2025 WP(C)/ /	M/S. BEHERA TRADERS, ANGUL MP	ITISHREE TRIPATHY	16958/2025
266	D-WP(C)/39070/2025 WP(C)/ /	BALIDHIA G.P.L.F MP	RAJIV KUMAR MAHANTA	16959/2025
267	D-WP(C)/39123/2025 WP(C)/ /	RAJALAKSHMI BEHERA MP	AMITABH MISHRA	16960/2025
268	D-WP(C)/39125/2025 WP(C)/ /	BANDALO PRIMARY AGRICULTURE COOPERATIVE SOCIETY, JAJPUR MP	DR. PRASANTA KUMAR MISHRA	16961/2025
269	D-WP(C)/39123/2025 WP(C)/ /	RAJALAKSHMI BEHERA MP	AMITABH MISHRA	16962/2025